

Item No. 05

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 594/2022

Syed Riyaz

Applicant(s)

Versus

Union Territory of J & K

Respondent(s)

Date of hearing: 15.10.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None

Respondents: Mr. Ghansham Singh, MS, JKPCC (through VC)

**ORDER**

1. This Original Application was registered on a letter petition dated 08.05.2022, sent by Syed Riyaz, R/o 51 Gulposh Colony near Aamina Hospital & Nursing Home, National Highway, Chanpora Bypass, Srinagar (Kashmir) raising a grievance that in District Budgam, about 200 brick kilns are operating illegally and unauthorizedly, causing damage to environment. These brick kilns have no consent/clearance from the concerned Statutory Regulators under environmental laws, using unscientific Chimney System which causes clouds of smoke and scatter dust particles and thereby, cause air pollution resulting in health hazard to local residents.

2. Tribunal considered complaint on 19.09.2022 and found it appropriate to constitute a Joint Committee comprising State PCB, Food and Civil Supplies Department, Union Territory of Jammu & Kashmir, Deputy Commissioner, Budgam and Union Territory of Jammu and

Kashmir and directed it to submit factual Report by verification of facts stated in the complaint.

3. Tribunal also impleaded Union Territory of Jammu and Kashmir through Chief Secretary, J&K State Pollution Control Committee (hereinafter referred to as 'JKPCC') and Deputy Commissioner, Budgam as respondents 1 to 3. Notices were issues to said respondents also.

4. Pursuant to order dated 19.09.2022, Joint Committee filed Report dated 09.01.2023 stating that a large number of brick kilns were operating without requisite permissions/licenses. Some of such brick kilns were demolished by District Administration but some approached High Court in which interim protection was given by passing status quo order.

5. Above Report was taken up in the proceedings stated 14.07.2023, and observing that some brick kilns are operating illegally, direction was given to JKPCC to take action in accordance with law and not to allow any brick kiln expansion or functioning without ensuring compliance with environmental laws and also availability of carrying capacity to maintain ambient air quality norms. JKPCC was directed to submit a further Report within two months.

6. Accordingly, an action taken Report dated 19.04.2023 was filed by JKPCC through its Member Secretary. He gives status of 213 brick kilns in Budgam district as under:

<b>Subject: Status of Brick Kilns in District Budgam</b>								
S. No.	District	Name of the Unit/location	Location	Tehsil	Status of Chimney /Technology Adopted	Consent Status	Licence Status	Remarks w.r.t./ Closure/ legal action taken if

								any
1	Budgam	<i>M/s. Gausia Brick Kiln</i>	Checki-Diwan	Berwah	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.1530 of 2011 Date.24.10.11. up to oct.2012.	Licensed but not renewed	Applied for renewal
2	Budgam	<i>M/s. Amar Brick kiln</i>	Charangam Beerwaha	Berwah	chimney with GSC(FC BTK)	PCC/digita1/22 062749 182 of 2022 dated:- 20.9.2022 valid sep. 2023	Licensed but not renewed	
3	Budgam	<i>M/s. Khan Brick kiln</i>	Gondipora Beerwah	Berwah	High draught Technology adopted.	PCC/digita1/22 062370 320 of 2022 dated:- 21.6.2022 valid May 2023	Licensed but not renewed	
4	Budgam	<i>M/s Village Brick Kiln</i>	Sanzipora Khanda		Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
5	Budgam	<i>M/s.Green Land B/K</i>	Summerbugh Lasjan	B K Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.891 of 2013 Dated.24-10-2013 valid Sep.2015.	Licensed but not renewed	
6	Budgam	<i>M/s.Muheet B/K</i>	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent Licensed No.919 of 2011 valid up to July 2013	Licensed but not renewed	
7	Budgam	<i>M/s. Imperial B/K</i>	Gariend Budgam	Budgam	Fixed chimney with GSC(FC BTK)		Licensed but not renewed	
8	Budgam	<i>M/S. K.B. Brick kiln</i>	Narwara Gundipora	Berwah	Fixed chimney	PCC/digita1/22 062421 650 of	Licensed but not	

					with GSC(FC BTK)	2022 dt.13.6.2022 valid up to April.2023.	renewed	
9	Budgam	M/s. Chinar B/K	Pallar Budgam	Budgam	Fixed chimney with GSC(FC BTK)	No Consent Record available	Licensed but not renewed	
10	Budgam	M/s.Ess Emm B/K	Putli Bagh	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/220 62728 283 of 2022 dated:- 10.10.2022 valid up to oct.2023.	Licensed but not renewed	
11	Budgam	M/s.Global B/K	Dadina Shoolopora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.753 of 2012 Dated.15-5-2012 valid up to May 2014	Licensed but not renewed	
12	Budgam	M/s.Gem B/K	Chattergam	B K Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.396 of 2013 Dated.1-6-13 valid Octoher,2014	Licensed but not renewed	
13	Budgam	M/s.Kohinoor B/K	Gudsathoo Badgam	Badgam	Fixed chimney with GSC(FC BTK)	without consent	Licensed but not renewed	
14	Budgam	M/s. Magid B/K	Panzan Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO® no:-1859 of 2013 dated:- 26.3.2013 valid up to March 2015	Licensed but not renewed	
15	Budgam	M/s. Baba Hyder B/K	Hushroo Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.333 of 2012 Dated 12-03-12 valid up to March 2014	Licensed but not renewed	
16	Budgam	M/S.New Shalimar B/K	Kathir Gund Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent NO.772 of 12 dated.17.5.12 valid up to March 2014	Licensed but not renewed	

17	Budgam	<i>M/s.Bismah B/K</i>	Kathir Gund	Chadoora	Fixed chimney with GSC(FC BTK)	without consent	Licensed but not renewed
18	Budgam	<i>M/s.Aftab B/K</i>	Sunner Bugh Lasjan	B K Pora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.568 of 2012 Dated.12.4.12 valid up to April 2014.	Licensed but not renewed
19	Budgam	<i>M/s.Shan B/K</i>	Gusathsoo Budgam	B K Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.429 of 2011 dated 6.6.2011 valid up to March 2013	Licensed but not renewed
20	Budgam	<i>M/s. Firdous B/K</i>	Qazipora Chadoora	Chadoora		CTO(F) vide consent No.531 of 2011 dated 23-06-11 valid up to June 2012	Licensed but not renewed
21	Budgam	<i>M/s. M L A B/K</i>	Chandpora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/220 62275 274 of 2022 dated:- 10.10.2022 valid up to oct2023	Licensed but not renewed
22	Budgam	<i>M/s.Alamdar B/K</i>	Chitroo Dangerpora	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.781 of 21012 dated 18-05-2012 valid up to March 2014	Licensed but not renewed
23	Budgam	<i>M/s.New Golden B/K</i>	Panzan Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1131 of 2013 dated 31-12-13 valid up to March 2014	Licensed but not renewed
24	Budgam	<i>M/s. M .CO B/K</i>	Diffpora W Waterwani Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.856 of 2013 dated 23-10-13 valid up to June 2014	Licensed but not renewed
25	Budgam	<i>M/s. Dar Brick factory</i>	Khanda Magary Pora	B K Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.789 of 2012 dated.19.5:12 valid up to May 2014	Licensed but not renewed
26	Budgam	<i>M/s.Red Rose B/K</i>	Ichkoot	Budgam	Fixed chimney with GSC(FC BTK)	without consent	Licensed but not renewed

27	Budgam	M/s.Kashani B/K	Ichkoot Budgam	Budgam	High draught Technology adopted.	without consent	Licensed but not renewed	
28	Budgam	M/s. Muneer B/K	Waterwani Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.994 of 2012 dated 18.7.12 valid up to July 2014	Licensed but not renewed	
29	Budgam	M/s.VIP Standard B/K	Waterwani	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1397 of 20111 Dated.24.214 valid up to March 2015	Licensed but not renewed	
30	Budgam	M/s.New Shahzad B/K	Hushroo Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.02 of 2013 dated.1- 4-2013 valid up to Oct.2014	Licensed but not renewed	
31	Budgam	M/S .Parisa B/K	Parishad Budgam	Budgam	Fixed chimney with GSC(FC BTK)	No Consent Record	Licensed but not renewed	
32	Budgam	M/s.Farooq B/K	Summer Bugh	B K Pora	Fixed chimney with GSC(FC BTK)	PCC/digita1/2 2062565 990 of 2022 dated:- 13.10.2022 valid up to sep. 2023	Licensed but not renewed	
33	Budgam	M/S.Bismillah B/K	Parishad Budgam	Budgam	Fixed chimney with GSC(FC BTK)	with out consent	Licensed but not renewed	
34	Budgam	M/s. Blore B/K	Parishad Budgam	Budgam		with out consent	Licensed but not renewed	
35	Budgam	M/s.R.B.O Brick kiln	M/s. R.B.C. Brick kiln	Utligam Berwaha	Berwah	CTO( R) vide consent No.1575 of 2014 dated.25.3.14 valid up to March 2015	Licensed but not renewed	
36	Budgam	M/s.Ubaid Brick kiln	Rakhshalina Budgam	B K Pora	Fixed chimney with GSC(FC BTK)	without consent	Licensed but not renewed	

37	Budgam	M/s. Sada Bahar B/K	Bonharma Berwaha	Berwah	Fixed chimney with GSC(FC BTK)	PCC/digital/220 62810 460 of 2022 dated:- 29.11.2022 valid up to oct.2023	Licensed but not renewed	
38	Budgam	M/s. Irfan B/K	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	without consent	Licensed but not renewed	
39	Budgam	M/s.Red Rose B/K	Panzan Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No227 of 2012 dated.16-2-12 valid up to November 2013	Licensed but not renewed	
40	Budgam	M/s,New Gulfam B/K	Sharatpora Bat para	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062421 650 of 2022 dated:- 13.6.2022 valid up to May. 2023	Licensed but not renewed	
41	Budgam	M/s. Maqbool B/K	Chilyech chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.849 of 2013 dated.21-10-13 valid up to Sep. 2015	Licensed but not renewed	
42	Budgam	M/s.Dar Brick kiln	Yarikalan Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.368 of 2011 dated.30.5.2011 valid up to May 2012	Licensed but not renewed	
43	Budgam	M/s. Gousia Associate	Garend Budgam	Budgam	High draught technology adopted.	PCC/digital/22 062179 301 of 2022 dt.23.5.2022 valid(May.2024 )	Licensed but not renewed	
44	Budgam	M/s. United Brick kiln	Utligam Budgam	Berwah	Fixed chimney with GSC(FC BTK)	Principal approval in 2013.	Licensed but not renewed	
45	Budgam	M/s.Parvaiz B/K	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.758 of 2012 dated.15-05-12 valid up to JUNE 2014	Licensed but not renewed	
46	Budgam	M/s.Bhat Brick kiln	Hushroo Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide No.65 of 2012 dated.14-01-2012 valid up to August 2013.	Licensed but not renewed	

47	Budgam	M/s <i>Bismillaha Brick Manufacture</i>	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTE(F) vide Consent No.1730 of 2008 dated 15.3.08 valid up to 2009	Licensed but not renewed	
48	Budgam	M/s. <i>Firdous Brick kiln</i>	Mahawar Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Principal approval in the year 2011.	Licensed but not renewed	
49	Budgam	M/s. <i>Baba Brick kiln</i>	Putlibagh Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/ 22062727 752 of 2022 dated:- 20.12.2022 valid up to Dec.2023	Licensed but not renewed	
50	Budgam	M/s. <i>Ayat Brick kiln</i>	Chadoora Budgam	Budgam	High draught technolo gy adopted	PCC/digital/ 22042847 249 of 2022 dated:- 19.12.2022 valid up to Oct.2023	Licensed but not renewed	
51	Budgam	M/s. <i>B.H.R Brick kiln</i>	Check Wanihama Budgam	Berwah	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No. 916 of 2013 dated 25-10- 2013 valid upto 2014	Licensed but not renewed	
52	Budgam	M/s. <i>Gousia B/K</i>	Chitroo Gudsathoo Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Issued Principal approval on 22.04.2013	Licensed but not renewed	
53	Budgam	M/s. <i>Amin Brick kiln</i>	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO (R) vide consent No.1511 of 2011 dated 23.03.2011 valid up to March 2013	Licensed but not renewed	
54	Budgam	M/s. <i>New Myco Brick kiln</i>	Yariosatho o Khansahia b	Khabsa haib	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.984 of 2012 dated 07.07.2012 valid upto July 2014	Licensed but not renewed	
55	Budgam	M/s. <i>Gulfam Brick kiln</i>	Chandpora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1390 of 2012 dated 19.10.2012 valid up to Jan. 2014	Licensed but not renewed	
56	Budgam	M/s. <i>Jameela BiBi Brick kiln</i>	Behrampo ra Chadoora	Chadoor a	Fixed chimney with	Principal approval issued in the	Licensed but not	

					GSC(FC BTK)	year 2015	renewed	
57	Budgam	<i>M/s. Royal Brick kiln</i>	Check Dewan Beerwaha	Berwah	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
58	Budgam	<i>M/s.Tawakal Brick kiln</i>	Razwan Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Principle approval	Licensed but not renewed	
59	Budgam	<i>M/s. Universal Brick kiln</i>	Putli Bagh Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062292252 of 2022 dated 22.12.2022 valid up to Dec. 2023	Licensed but not renewed	Closure format submitted
60	Budgam	<i>M/s.New Arfat Brick kiln</i>	Quangopora Hushroo Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	Closure format submitted
61	Budgam	<i>M/S. Dar Brick kiln</i>	Chattergam Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Principal approval issued in the year 13-05-2014	Licensed but not renewed	
62	Budgam	<i>M/s.Sofi Brick kiln</i>	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.342 of 2014 dated 28.05.2014 valid up to March 2016.	Licensed but not renewed	Applied for renewal	
63	Budgam	<i>M/s. Kyber Brick kiln</i>	Summerbugh Lasjan Budgam	BK Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1492 of 2011 dated 22.10.2011 valid up to Jan. 2013	Licensed but not renewal	Applied for renewal
64	Budgam	<i>M/s. Bismillah Brick kiln</i>	Parisabad Budgam	Budgam	High draught Technology adopted.	Without consent	Licensed but not renewed	
65	Budgam	<i>M/s. Shaheen Brick kiln</i>	Labertal Budgam	Budgam	Fixed chimney with	CTO(R) vide consent order No.384 of 2012	Licensed but not	Applied for

					GSC(FC BTK)	valid up to Nov. 2013	renewed	Consent
66	Budgam	M/s. Shaan Brick kiln	Kanir Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order No.809 of 2013 dated 08.10.2013 valid up to May 15	Licensed but not renewed	
67	Budgam	M/s. Jeelan Brick kiln	Chitroo Dangerpora	Budgam	Fixed chimney with GSC(FC BTK)	CTO (R) vide consent order No.858 of 2013 dated 23.10.2023 valid up to Sep. 2015.	Licensed but not renewed	Closure format submitted
68	Budgam	M/s. Al-Rahat Brick kiln	Chitroo Dangerpora	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order no.267 of 2008 dated 17.7.2008 valid up to 2009	Licensed but not renewed	Flosure format submitted
69	Budgam	M/s Musa Brick kiln	Khanda sanzipora	BK Pora	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
70	Budgam	M/s. Umer Brick kiln	Chandpora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.373 of 2012 dated 16.3.2012 valid up to Jan. 2014	Licensed but not renewed	
71	Budgam	M/s.Modern Brick kiln	Bunhama Beerwaha	Berwah	High technology adopted.	PCC/digital/22 062459952 of 2022 dated 13.10.2022 valid up to July 2023.	Licensed but not renewed	
72	Budgam	M/s. Zabarwan Brick kiln	Wahabpora	Budgam	High draught technology adopted.	PCC/digital/22 062286421 of 2022 dated 13.10.2022 valid up to Oct. 2023	Licensed but not renewed	
73	Budgam	M/s. Zydaan Brick kiln	Dadina Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order No.1791 of 2012 dated 13.03.2013 valid up to March 14	Licensed but not renewed	
74	Budgam	M/s. Aqsa Brick kiln	Labertal Budgam	Budgam	Fixed chimney with	Without consent	Licensed but not	

					GSC(FC BTK)		renewed	
75	Budgam	<i>M/s.Gulshan Brick kiln</i>	Dansura Beerwaha	Berwah	High draught technology adopted	PCC/digital/22 062758887 of 2022 dated 10.10.2022 valid up to Oct. 2023	Licensed but not renewed	
76	Budgam	<i>M/s Bismillaha Brick Kiln</i>	Rakshalina Lasjan	Bk Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.551 of 2012 dated 11.04.2012 valid up to March 2014.	Licensed but not renewed	
77	Budgam	<i>M/s New Gausia Brink Kiln</i>	Mirgund Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.551 of 2012 dated 11.4.2012 valid up to March. 2014	Licensed but not renewed	
78	Budgam	<i>M/s. Friends Brick kiln</i>	Charangam Budgam	Berwah	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.805 of 2012 dated 21.05.2012 valid up to Oct. 2013	Licensed but not renewed	
79	Budgam	<i>M/s. New Chinar Brick kiln</i>	BK Pora	Berwah	Fixed chimney with GSC(FC BTK). 2013	CTO(R) vide consent No.805 of 2012 dated 21.05.2012 valid up to October. 2013	Licensed but not renewed	
80	Budgam	<i>M/s. Shah &amp; Shah Brick kiln</i>	Wahab pora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Principal approval issued on 02.06.2012	Licensed but not renewed	
81	Budgam	<i>M/s Rehbar Brick Kiln</i>	Shalina	BK Pora	Fixed chimney with GSC(FC BTK)	No.345 of 2014 dated 28.05.2014 valid up to March 2016	Licensed but not renewed	
82	Budgam	<i>M/s Sky Brick Kiln</i>	Utligam Budgam	Berwah	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062286421 of 2022 dated 13.06.2022 valid up to March, 2024	Licensed but not renewed	
83	Budgam	<i>M/s.Mohd.Sidiq Nath Brick kiln</i>	Shalina Budgam	BK Pora	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062473236 of 2022 dated 02.06.2022 valid up to May 2024	Licensed but not renewed	

84	Budgam	M/s. <i>New Royal Brick kiln</i>	Aallpora Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	Closure format submitted
85	Budgam	M/s. <i>Sayara Brick kiln</i>	Garind Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Principle approval in the year 2014	Licensed but not renewed	
86	Budgam	M/s. <i>Gowhar Brick kiln</i>	Gudsathu Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1492 of 2011 dated 22.10.2011 valid up to March. 2013	Licensed but not renewed	
87	Budgam	S	Gudsathu Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1492 of 2011 dated 22.10.2011 valid up to Jan. 2013	Licensed but not renewed	
88	Budgam	M/s. <i>Qureshi Brick kiln</i>	Kanir Ghadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order No.329 of 2008 dated 12.09.2008 valid up to Dec. 15	Licensed but not renewed	
89	Budgam	M/s. <i>Burhan Brick Kiln</i>	Waterwani Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1331 of 2012 dated 16.10.2012 valid up to Nov. 2013	Licensed but not renewed	
90	Budgam	M/s. <i>Luxury Brick kiln</i>	Najan Beerwah Budgam	Berwah	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
91	Budgam	M/s. <i>Javid Brick kiln</i>	Charangam	Berwah	Fixed chimney with GSC(FC BTK)	PCC/digital/22062286421 of 2022 dated 13.10.2022 valid up to July 2023	Licensed but not renewed	
92	Budgam	M/s <i>Chinar Brick Kiln</i>	Chattergam Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1707 of 2013 dated 21.02.2011 valid up to	Licensed but not renewed	Legal notice issued

						April 2014		
93	Budgam	<i>M/s.Shah-I-Hamadan Brick kiln</i>	Nandvanpora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent order No.1500 of 2011 dated 23.03.2011 valid up to March. 2012	Licensed but not renewed	
94	Budgam	<i>M/s. Sofi Brick kiln</i>	Summer bugh Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.651 of 2012 dated 24.04.2012 valid up to April. 2014	Licensed but not renewed	
95	Budgam	<i>M/s. Haroon Brick kiln</i>	Budgam Batpora Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order No.1478 of 2011 dated 21.10.2011 valid up to Nov. 13	Licensed but not renewed	
96	Budgam	<i>M/s.Rehmat Brick kiln</i>	Lbartal Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order No.1381 of 2012 dated 09.10.2012 valid up to Oct. 14	Licensed but not renewed	
97	Budgam	<i>M/s.New Gul Brick kiln</i>	Gariend Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/22 042322912 of 2022 dated 03.10.2022 valid up to Oct. 2023	Licensed but not renewed	Applied for Consent
98	Budgam	<i>M/s.Haroon Brick kiln</i>	Labertal	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent order No.1321 of 1.2.2011 valid up to Feb. 12	Licensed but not renewed	Applied for consent
99	Budgam	<i>M/s TA TA Brick Kiln</i>	Labertal	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent order No.764 of 2011 dated 10.08.2011 valid up to March. 2013	Licensed but not renewed	
100	Budgam	<i>M/s. High Land Brick kiln</i>	Gopal saif Budgam		Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
101	Budgam	<i>M/s.New Alamdar Brick</i>	Gudsathoo Budgam	Budgam	Fixed chimney	CTO(F) vide consent order	Licensed but not	Applied for

		<i>kiln</i>			with GSC(FC BTK)	No.648 of 2011 dated 18.07.2011 valid up to July 12	renewed	consent
102	Budgam	<i>M/s. Mir Brick kiln</i>	Dadina Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	
103	Budgam	<i>M/s.Nisar Ahmad sheikh Brick kiln</i>	Bugam Batpora Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.210 of 2013 dated 25.04.2013 valid up to April 2014	Licensed but not renewed	
104	Budgam	<i>M/s.Ghulam Rasool Mir Brick kiln</i>	Punch Gund Budgam	Berwah	Fixed chimney with GSC(FC BTK)	Principal approval issued in the year 2014	Licensed but not renewed	
105	Budgam	<i>M/s.Mohd yousuf wani Brick kiln</i>	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Principal approval issued in the year 2014	Licensed but not renewed	Closure format submitted
106	Budgam	<i>M/s. Shalimar Brick kiln</i>	Paymus sangam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.411 daed 4.6.2012 valid up to Jan. 2013	Licensed but not renewed	
107	Budgam	<i>M/s Alamdar Brick Kiln</i>	Bahrampora		Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
108	Budgam	<i>M/s. Sheikh Brick kiln</i>	Sonpah Beerwaha	Berwah	Igh draught technology adopted.	PCC/digital/22 062758590 of 2022 dated 28.9.2022 valid up to Sep. 2023.	Licensed but not renewed	
109	Budgam	<i>M/s.Sofi Brothers Brick kiln</i>	Labertal Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/22 0622291789 of 2022 valid up to March 2023.	Licensed but not renewed	
110	Budgam	<i>M/s Khyber Brick Kiln</i>	Yarikalan Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	
111	Budgam	<i>M/s.Magid</i>	Panzan	Chadoora	Fixed	CTO (R) vide	Licensed	

		<i>Traders Brick kiln</i>	Chadoora	a	chimney with GSC(FC BTK)	consent No.681 of 2011dated 21.07.2011 valid up to Sep. 2013	but not renewed	
112	Budgam	<i>M/s.Jehlum Structures</i>	Ompora Budgam		Fixed chimney with GSC(FC BTK)	CTO (R) vide consent No.681 of 2011dated 21.07.2011 valid up to Sep. 2013	Licensed but not renewed	
113	Budgam	<i>M/s.New Bhat Brick kiln</i>	Kathir Gund Chadoora		Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1595 of 2014 dated 26.03.14 valid up to March 2015	Licensed but not renewed	Closure format submitted
114	Budgam	<i>M/s. Shahnawaz Brick kiln</i>	Labertal Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent no.140 of 2014 dated 21.04.2014 valid up to March 2015.	Licensed but not renewed	
115	Budgam	<i>M/s.Mumtaz Brick kiln</i>	Hushroo Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.850 of 2013 dated 21.10.2013 valid up to June, 2015	Licensed but not renewed	
116	Budgam	<i>M/s.New Bhat Brick kiln</i>	Kakanmaran Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062300366 of 2022 dated 20.12.2022 valid up to Dec.2023	Licensed but not renewed	
117	Budgam	<i>M/s.Alamdar Brick kiln</i>	Panzan chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent order No.417 of 2012 valid up to Nov. 2013	Licensed but not renewed	
118	Budgam	<i>M/s. Gul Brick kiln</i>	Rakhshalina Lasjan	BK Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.806 of 2012 dated 22.5.2012 valid up to Jan.2014	Licensed but not renewed	
119	Budgam	<i>M/s. Nida Brick kiln</i>	Ichgam Budgam	Budgam	High draught technology adopted.	CTO(R) vide consent No.389 of 2011 valid up to Feb.2012	Licensed but not renewed	Closure format submitted
120	Budgam	<i>M/s. New Dar Brick kiln</i>	Razwan Budgam	Budgam	Fixed chimney with GSC(FC	CTO(R) vide consentNo.531 of 2012 dated 9.4.12 valid up	Licensed but not renewed	Closure format submitted

					BTK)	to June 2012.		
121	Budgam	<i>M/s.Mandoo Brick kiln</i>	Chandpora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062966118 of 2022 dated 3.10.2022 valid up to March 2023.		
122	Budgam	<i>M/s.Madina Brick kiln</i>	Nowbugh chadoora	Chadoor a	Fixed chimney with GSC(FC BTK)	Principal issued in the year 2017	Licensed but not renewed	Closure format submitted
123	Budgam	<i>M/s. Myco Brick kiln</i>	Mulnaroo Khansahia b	Khabsh aib	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.306 of 2013 dated 13.05.14 valid up to April 2015	Licensed but not renewed	
124	Budgam	<i>M/s.Zaffran Brick kiln</i>	Labertal Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	
125	Budgam	<i>M/s.Shazad Brick kiln</i>	Ichgam Budgam, Gudsatho	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.62 of 2011 dated 13.4.2011 valid up to March. 2012	Licensed but not renewed	Closure format submitted
126	Budgam	<i>M/s. Sheikh-Ul- Allam</i>	Kathir gund	Chadoor a	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent no.1372 of 2011 dated 13.10.20213 valid up to Oct.2013	Licensed but not renewed	Closure format submitted
127	Budgam	<i>M/s. Suraj Brick kiln</i>	Latipora Chandpora		High draught technolo gy adopted.	CTO(R) vide consent No.866 of 2013 dated 23.10.2011 valid up to Feb.2023	Licensed but not renewed	
128	Budgam	<i>M/s. Roshan Brick kiln</i>	Neowbugh Chadoora	Chadoor a	Fixed chimney with GSC(FC BTK)	PCC/digital/22 042053536 of 2022 dated 8.2.22 valid upto Feb.2023.	Licensed but not renewed	
129	Budgam	<i>M/s NewRuby Brick Kiln</i>	Chatterga m	Chadoor a	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1356 of 2012 dated 17.10.12 valid up to Oct.2014	Licensed but not renewed	
130	Budgam	<i>M/s Ab.Gani</i>	Shalina	BK Pora	Fixed	PCC/digital/22	Licensed	

		<i>Nath B/K</i>	Budgam		chimney with GSC(FC BTK)	062464097 of 2012 dated 10.10.2022 valid up to Oct. 2023	but not renewed	
131	Budgam	<i>N/s Al-Habib Brick Kiln</i>	Chand Pora	Budgam	High draught technology adopted.	PC/digital/220 62464097 of	Licensed but not renewed	
132	Budgam	<i>M/s. Lucky Brick kiln</i>	Chandpora Budgam	Budgam	High draught technology adopted	PCC/digital/22 062787672 of 2022 dated 19.12.2022 valid up to Nov.2023	Licensed but not renewed	
133	Budgam	<i>M/s SGF Brick Kiln</i>	Baghi Shakoor Shah Budgam		Fixed chimney with GSC(FC BTK)	CTO(R) vide consent order No.753 of 2011 dated 8.8.2011 valid up to April 2012	Licensed but not renewed	
134	Budgam	<i>M/s.Gulzar Brick kiln</i>	Charangam Budgam	Beerwah	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062370160 of 2022 dated 3.10.2022 valid up to Oct, 2023	Licensed but not renewed	
135	Budgam	<i>M/s. Aijaz Brick kiln</i>	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent order No.157 of 2013 dated 20.4.2013 valid up to March 2015.	Licensed but not renewed	
136	Budgam	<i>M/s. Kuwait Brick kiln</i>	Summerbugh	BK Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.548 of 2009.	Licensed but not renewed	Closure format submitted
137	Budgam	<i>M/s. Master Brick kiln</i>	Panzan chadoora		Chadoora	High draught technology adopted.	Licensed but not renewed	
138	Budgam	<i>M/s.Golden Brick kiln</i>	Badgam Magam	Magam	Fixed chimney with GSC(FC BTK)	Principal approval on 2013.	Licensed but not renewed	
139	Budgam	<i>M/s. Yaseen Brick kiln</i>	Mirgund Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Fixed chimney with GSC(FCBTK)	Licensed but not renewed	

140	Budgam	<i>M/s. F.B.M Brick kiln</i>	Ichgam Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	Closure format submitted
141	Budgam	<i>M/s.National Brick kiln</i>	Chandpora Budgam	High draught technology adopted	SPCB/digital/22 062287 578 of 2022 dated 18.5.20 22 valid mrch 2023.	Licensed but not renewed		
142	Budgam	<i>M/s. Al-Barket Brick kiln</i>	Ranipora Budgam		High draught technology adopted.	SPCB/digital/2 2062287578 of 2022 dated 18.05.2022 valid March, 2023	Licensed but not renewed	
143	Budgam	<i>M/s. Hill Top Brick kiln</i>	Bonhama Beerwaha	Berwah	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.822 of 2012 dated 23.05.2012 valid up to May 2013.	Licensed but not renewed	Applied for consent
144	Budgam	<i>M/s. Pushoo Brick kiln</i>	Shoolipora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.540 of 2012 dated 09.04.2012 valid up to April 2013	Licensed but not renewed	
145	Budgam	<i>M/s Royal Brick Kiln</i>	Nasscuahpora waterwani Budgam	Budgam	High draught technology adopted	PCC/digital/22 043073657 of 2022dated 19.12.2012	Licensed but not renewed	
146	Budgam	<i>M/s. Mughal Brick kiln</i>	Chattergam Budgam	BK Pora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	
147	Budgam	<i>M/s. Kashmir Brick Kiln</i>	Putlibagh Budgam	Budgam	High draught technology adopted	PCC/digital/22 062643539 of 2022 valid up to Nov. 2023	Licensed but not renewed	
148	Budgam	<i>M/s. Star BDB Brick kiln</i>	Chadpora Budgam	Budgam	High draught technology adopted.	PCC/digital/22 062643539 of 2012 dated 22.11.2022 valid up to Nov. 2023.	Licensed but not renewed	

149	Budgam	M/s. <i>Chinar Brick kiln</i>	Chattergam	Bk Pora	Fixed chimney with GSC(FC BTK)	CTO(F) vide No.1413 of 2014 dated 28.02.14 valid up to march 2015	Licensed but not renewed	Legal notice issued
150	Budgam	M/s. <i>Chinar Brick kiln</i>	Summerbugh chadoora Budgam	BK Pora	Fixed chimney with GSC(FC BTK)	PCC/digital/22 063105697 of 2022 dated	Licensed but not renewed	
151	Budgam	M/s. <i>Magary Brick kiln</i>	Sonpah Beerwah Budgam	Berwah	High draught technology adopted	Without consent	Licensed but not renewed	Application rejected
152	Budgam	M/s <i>Haji Ghulam Mohd.Malik Brick kiln</i>	Summerbugh Lasjan	BK Pora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent no.1352 of 2014 dated 18.2.2014 valid up to March 2015	Licensed but not renewed	
153	Budgam	M/s. <i>High Land Brick kiln</i>	Chelcheh Dadarmari Bagh Budgam	Khabsh aib	Fixed chimney with GSC(FC BTK)	w/o Consent Budgam	Licensed but not renewed	
154	Budgam	M/s. <i>Tariq Brick kiln</i>	Parneiv Budgam	Khabsh aib	Fixed chimney with GSC(FC BTK)	CTO (R) vide consent order No.112 of 2014 dated 17.4.2014 valid up to October 2015	Licensed but not renewed	
155	Budgam	M/s, <i>Aga Syed Mohd.Hussain Brick kiln</i>	Heewader Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO (F) vide consent No.81 of 2006 valid up to March 2006,	Licensed but not renewed	
156	Budgam	M/s. <i>Ab.Hamid Nath Brick kiln</i>	Parnoo Budgam	Khabsh aib	Fixed chimney with GSC(FC BTK)	CTO (F) vide consent No.113 of 2014 dated 17.4.2014 valid up to July, 2015	Licensed but not renewed	
157	Budgam	M/s. <i>Sheikh-ul-Allam Brick kiln</i>	Nandvan Pora Budgam	Budgam	Fixed chimney with GSC(FC BTK)	CTO (R) vide consent No.767 of 2012 dated 16.5.2012 valid up to May 2014	Licensed but not renewed	
158	Budgam	M/s. <i>Ghulam Ahmad Ganie</i>	Chattergam Budgam	Chadoora	Fixed chimney with	CTO(R) vide consent No.1343 of	License d but not	

		<i>Brick kiln</i>			GSC(FC BTK)	2014 dated 15.2.2014 valid up to march 2014	renewed	
159	Budgam	<i>M/s. Bismillaha Brick Choice</i>	Poonch Gund Budgam	Berwah	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.429 of 2012 dated 24.3.2012 valid up to March 2014	Licensed but not renewed	
160	Budgam	<i>M/s. Ghulam Ahmad Parray Brick kiln</i>	Pnazan Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent no.1339 of 2011 dated 11.10.2011 valid March 2013	Licensed but not renewed	
161	Budgam	<i>M/s. Shah &amp; Shah Brick kiln.</i>	Kathirgund Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(F) vide consent No.934 of 2013 dated 26.10.2013 valid up October 2015	Licensed but not renewed	
162	Budgam	<i>M/s. New Shaheen Brick kiln</i>	Batapora Chandpora	Chadoora	Fixed chimney with GSC(FC BTK)	PCC/digital/22 042311918 of 2022 valid up to Nov. 2023	Licensed but not renewed	
163	Budgam	<i>M/s. S.B.C Brick kiln</i>	Utligam Beerwah	Beerwah	Fixed chimney with GSC(FC BTK)	PCC.digital/22 062328288 of 2022 dated 29.11.2022 valid up to Nov. 2023	Licensed but not renewed	
164	Budgam	<i>M/s. Tripple S Brick Kiln</i>	Utligam Beerwah	-do-	High draught technology adopted		PCC/digital/220 62328288 of 2022 dated 29.11.2022 valid up to Nov. 2023	
165	Budgam	<i>M/s. Al-Hilal Brick kiln</i>	Yari Kalan Kathir Budgam	Chadoora	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062328288 of 2022 dated 8.9.2022 valid up to nov. 2023	Licensed but not renewed	
166	Budgam	<i>M/s. S.B.Brick kiln</i>	Utligam Beerwah	Beerwah	High draught technology	Spccb/digital/2 2062311632 of 2022 dated 23.08.2022 valid up to Oct.	Licensed but not renewed	

					adopted	2023		
167	Budgam	M/s. Friends Brick kiln	Wagan Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1249 of 2012 dated 24.9.2012 valid up to Sep. 2014	Licensed but not renewed	
168	Budgam	M/s. Nishat 7 star Brick kiln	Beerwaha Budgam	Bearwah	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent No.1850 of 2013 dated 26.03.2013 valid up to June 2014	Licensed but not renewed	
169	Budgam	M/s. Tariq Brick	Chattergam chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	CTO(R) vide consent order No.1342 of 2014 dated 15.02.2014 valid up to March 2015	Licensed but not renewed	
170	Budgam	M/s. New Amin Brick Kiln. Gopal saif pati Bagh	Dev Bagh Panzan chadoora	-do-	Fixed chimney with GSC(FC BTK)	W/o Consent	Licensed but not renewed	
171	Budgam	Ms Nazir Brick Kiln	Choon Budgam	Budgam	Fixed chimney with GSC(FC BTK)	W/o Consent	Licensed but not renewed	
172	Budgam	M/s. Iqra Brick kiln	Aaripanthan	Bearwah	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062331088 of 2022 dated 14.03.2022 valid up to March 2023	Licensed but not renewed	
173	Budgam	M/s.Bismillaha B/K	Poonch gund Budgam	Bearwah	Fixed chimney with GSC(FC BTK)	PCC/digital/22 062331088 of 2022 dated 15.08.2012 valid up to March 2013	Licensed but not renewed	
174	Budgam	M/s.Bashir B/K	Quangipora Budgam		Fixed chimney with GSC(FC BTK)	Principle approval issued in 2014	Licensed but not renewed	
175	Budgam	M/s.Samco B/K	Gudsathoo Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure Ordere No.52 of 2018 dt. 10.09.201

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176								Closure Order No.52 of 2018 dt.10.9.2018
177	Budgam	M/s Mohd. Amin B/K	Heewader Budgam	Budgam	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	Closure Order No.52 of 2018 dt. 10.09.2018
178	Budgam	M/s Dar Brick Kiln	NowBugh chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	Licensed but not renewed	Closure order no.52 of 2018 dt. 10.9.2018
179	Budgam	M/s.Zee Shah Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Closure order Revoke	W/O License	Applied for consent
180	Budgam	M/s.Brick No.711 Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order no.52 of 2018 dt. 10.09.2018
181	Budgam	M/s.Brick No.131 Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.2018
182	Budgam	M/s.Brick No.D65 Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order no.52 of 2018 dt. 10.9.2018
183	Budgam	M/s.Max Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.2018
184	Budgam	M/s.Nagraad B/K.777	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.2018

185	Budgam	M/s.Parvaiz Ahmad Ganie Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8
186	Budgam	M/s. Brick No.D11 Brick kiln	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8
187	Budgam	M/s.Koka Brick kiln k11	Kultreh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8
188	Budgam	M/s. Modern Brick kiln 17 T	Kultreh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8
189	Budgam	M/s. Brick No.37 D Brick kiln	Kultreh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8
190	Budgam	M/s. Bhat B/K,171	Nowbugh Chadoora	Chadoora	Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8
191	Budgam	M/s.Brick No.191 B/K,	Baghi Hyder Kral check		Fixed chimney with GSC(FC BTK)	Without consent	W/O License	Closure order No.52 of 2018 dt. 10.09.201 8

192	Budgam	M/s.Brick No.71 D Brick kiln	Baghi Hyder Kral check		Fixed chimney with GSC (FCBTK)	Without consent	W/O License	Closure Order No. 52 of 2018 dt.  10-09-2018
193	Budgam	M/S.Mehdi B/K	Chatterga m B.K Pora	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	Closure Order No. 52 of 2018 dt.  10-09-2018
194	Budgam	M/s Nath B/K	Chatterga m B.K Pora	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Closure Order No. 52 of 2018 dt.  10-09-2018
195	Budgam	M/s.Habib.B/ K.	Summerbu gh Budgam	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Closure Order No. 52 of 2018 dt.  10-09-2018
196	Budgam	M/s.Sharjah Brick kiln	Rakhshalin a	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Closure Order No. 52 of 2018 dt.  10-09-2018
197	Budgam	M/s.Shah-l- Hamadan Brick kiln	Baghji Shakoor Shah		Fixed chimney with GSC (FCBTK)	Without consent	W/O License	Closure Order No. 52 of 2018 dt.  10-09-2018
198	Budgam	M/s.Zahoor B/k	Shalina	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	Closure Order No. 52 of 2018 dt.  10-09-2018
199	Budgam	M/s.Aftab B/K	Summerbu gh	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Applied for Consent
200	Budgam	M/s. Farooq Ah.Sheikh B/K	Sonpah Beerwaha	Beerwah a	Fixed chimney with high drought Tech.	PCC/digital/22 042759324 of 2022 dtated:- 15.12.2022 valid upto Dec.2023	Licensed but not renewed	
201	Budgam	M/s. Bismillah B/K	Rakhshalin a	BK Pora	Fixed chimney with GSC	Without consent	Licensed but not renewed	Closure format submitted

					(FCBTK)			
202	Budgam	<i>M/s.Rehbar Brick kiln</i>	Rakshalina Lasjan	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Applied for Consent
203	Budgam	<i>M/s.Mehak B/K</i>	Shalina chadoora	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Closure format submitted
204	Budgam	<i>M/s. Farooq Ah.Dar B/K</i>	Summerbugh	BK Pora	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Closure format submitted
205	Budgam	<i>M/s A.M. Brick</i>	Shoolipora Budgam	Budgam	High draught Technology adopted.	PCC/digital/2012514473 of 2022 dated:- 25.5.2022 valid up to may 2023	W/O License	Site changed report submitted for withdrawal of Consent
206	Budgam	<i>Mushtaq Brick Kiln</i>	Mamgund Beerwah	Berwah	High draught Technology adopted.	Without consent	W/O License	Closure format submitted
207	Budgam	<i>Alamdar Brick Kiln</i>	Saratpora Beerwah	Berwah	High draught Technology adopted.	Without consent	Licensed but not renewed	Closure format submitted
208	Budgam	<i>Shalimar Brick Kiln</i>	Bandgam Magam	Berwah	Fixed chimney with GSC (FCBTK)	Without consent	Licensed but not renewed	Closure format submitted
209	Budgam	<i>United Brick Kiln</i>	Utiligam Beerwah	Berwah	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	
210	Budgam	<i>Hydrop Brick Kiln</i>	Mulshulla Beerwah	Berwah	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	
211	Budgam	<i>Adil Brick Kiln</i>	Mulshulla Beerwah	Berwah	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	

212	Budgam	<i>Max Brick Kiln</i>	Bopat Berwah	Berwah	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	
213	Budgam	<i>Bismillah Brick Kiln</i>	Hardu Batpora Budgam	Budgam	Fixed chimney with GSC (FCBTK)	Without consent	W/O License	

7. It is stated at page 37 in para (b) that out of 213 brick kilns located in Budgam District, status of consent issued by JKPC to brick kilns in Budgam District as on 13.04.2023 is as under (only the cases which fulfil the guidelines/siting criteria of Brick Kilns):

*“Consent to Operate/Renewal granted =77*  
*Consent to Establish (New) granted =04*  
*Consent cases rejected =05”*

8. It is also said that Regional Director, JKPC has issued 96 notices to brick kiln owners who have not got their Consent to Operate (hereinafter referred to as ‘**CTO**’) renewed.

9. As on 31.03.2023, 46 brick kilns were not complying with environmental norms.

10. Thereafter, a further Status Report dated 04.10.2023 was filed, giving status of 226 brick kilns of district Budgam in the form of chart as under:

1.	<i>Total Brick Kilns in District Budgam</i>	<i>226</i>
2.	<i>Consented</i>	<i>100</i>
3.	<i>Applied for Consent/Renewal (under process)</i>	<i>11</i>
4.	<i>Closure Orders</i>	<i>43</i>
5.	<i>Legal Notices / legal action initiated</i>	<i>72</i>

2. In compliance to Hon'ble NGT directions in this regard, no new brick kilns in Budgam District are accorded Consent to Establish by J& K Pollution Control Committee till further directions from Hon'ble National Green Tribunal.

3. All the existing Brick Kilns have been brought under the ambit of Consent mechanism strictly in accordance with the conditions stipulated in the Ministry of Environment and Forests & Climate Change, Govt. of India notification vide GSR 143(E) dated 22.02.2022 and in compliance to the Hon'ble High Court of J & k order dated 20.02.2022 and in compliance to the Hon'ble to the High Hon'ble High Court of J& K Order dated 20.10.2021 in PIL No.22/2016 and order dated 26.07.2022 in WP (C) No.1117/2022. Hence, the Status Report of J&K Pollution Control Committee my kindly be taken on record and paced before Hon'ble NGT for consideration please.”

<b>Status of Brick Kilns in district Budgam (As on 04-10-2023)</b>						
<b>S. No</b>	<b>District</b>	<b>Name of the Unit / location</b>		<b>Status of Chimney/Technology Adopted</b>	<b>Consent Status</b>	<b>Remarks</b>
1	Budgam	Mohammad Yousuf Mir Brick kiln	Khanda Magarypora B.K Pora	High draught with Zig Zag firing Technology adopted.	PCC/digital/23062100390 of 2023 dt.7.2.23 valid Feb.2024	Consented
2	Budgam	M/s.Amar Brick kiln	Charangam Beerwaha	Fixed chimney with GSC(FCBTK)	PCC/digital/22062749182 of 2022 dated:- 20.9.2022 valid sep. 2023	Consented
3	Budgam	M/s. Khan Brick kiln	Gondipora Beerwah	High draught with Zig Zag firing Technology adopted.	PCC/digital/23063714663 of 2023 Date:- 09/08/2023, May 2025	Consented
4	Budgam	M/s.Rehbar Brick kiln	Shalina, B.K Pora	Fixed chimney with GSC(FCBTK)	PCC/digital/23063453626 of 2023 dated:- 13.4.2023 valid up to Fe.,2024	Consented
5	Budgam	M/s.Green Land Brick kiln	Summerbugh Lasjan	Fixed chimney with GSC(FCBTK)	PCC/digital/23063290681 of 2023 dt.9-04- 2023 valid upto.Feb.2024	Consented
6	Budgam	M/s.Muheet Brick kiln	lchgam Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/23063459775 of 2023 Date:- 19/04/2023, Feb.24	Consented

7	Budgam	M/s.Imperial Brick kiln	Gariend Budgam	High draught with Zig Zag firing Technology adopted.	Principle Approval on 10/7/2014	Legal action initiated / Legal Notice issued.
8	Budgam	M/S. K.B.Brick kiln	Narwara Gundipora	Fixed chimney with GSC(FCBTK)	PCC/digital/22062421 650 of 2022 dated:- 13.6.2022 , apr.23	Consented
9	Budgam	M/s. Chinar Brick kiln	Pallar Budgam	Fixed chimney with GSC(FCBTK)	No Consent Record available.	Legal action initiated / Legal Notice issued.
10	Budgam	M/s.Ess Emm Brick kiln	Putli Bagh	Fixed chimney with GSC(FCBTK)	PCC/digital/22062728 283 of 2022 dt.10.10.22 valid dec.2023	Consented
11	Budgam	M/s.Global Brick kiln	Dadina shoolipora Budgam	Fixed chimney with GSC(FCBTK)	Pcc/digital/220633232 84 of 2022 dt.14.12.22 valid Oct.2023	Consented
12	Budgam	M/s.Gem Brick kiln	Chattergam	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent No.396 of 2013 Dated.1-6-13 valid October,2014	Legal action initiated / Legal Notice issued.
13	Budgam	M/s.Ko hinoor Brick kiln	Gudsathoo Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/230637460 56 of 2023 Date:07.08.23 Valid upto Feb.24	Consented
14	Budgam	M/s.Zahoor Brick kiln	Shalina	Fixed chimney with GSC(FCBTK)	Without consent	Closure order.
15	Budgam	M/.Magid Brick kiln	Panzan chadoora	High draught with Zig Zag firing Technology adopted.	PCC/digital/23006263 3173 of 2023 dt.2.3.23 valid feb.2024	Consented
16	Budgam	M/s. Baba Hyder Brick kiln	Hushroo Chadoora	Fixed chimney with GSC(FCBTK)	CTO(F) vide consent No.333 of 2012 Dated 12-03-12 valid up to March 2014	Legal action initiated / Legal Notice issued.
17	Budgam	M/S.New Shalimar Brick kiln	Kathir Gund chadoora	Fixed chimney with GSC(FCBTK)	PCC/digital/230627299 20 of 2023 Dater-04/08/2023 .Feb.24	Consented
18	Budgam	M/s.Bismah Brick kiln	Kathir Gund	Fixed chimney with GSC(FCBTK)	PCC/digitalV23062640 344 of 2023 Date:-04/08/2023. Feb.24	Consented
19	Budgam	M/s.Aftab Brick kiln	SummerBugh Lasjan	Fixed chimney with GSC(FCBTK)	PCC/digital/230628299 53 of 2023 dated:- 13.4.2023 valid up to Feb.2024	Consented
20	Budgam	M/s.Shan Brick kiln.	Gudsathsoo Budgam	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent No.429 of 2011 dated 6.6.2011 valid up to March 2013	Legal action initiated / Legal Notice issued.

21	Budgam	M/s. Firdous Brick kiln	Qazipora chadoora	Fixed chimney with GSC(FCBTK)	CTO(F) vide consent No.531 of 2011 dated 23-06-11 valid up to June 2012	Legal action initiated / Legal Notice issued.
22	Budgam	M/s. M L A Brick kiln	Chand pora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220622752 74 of 2022 dated:- 10.10.2022 valid up to oct.2023	Consented
23	Budgam	M/s.Alamdar Brick kiln	Chitroo Danger pora	Fixed chimney with GSC(FCBTK)	CTO(F) vide consent No.781 of 21012Applied dated 18-05-2012 valid up to March 2014	for consent
24	Budgam	M/s.New Golden Brick kiln	Gadsathoo,Panzan Chadoora	Fixed chimney with GSC(FCBTK)	PCC/digital/23062733 428 of 2023 Date:- 04/0812023 ,FEB.24	Closure order.
25	Budgam	M/s. M .CO Brick kiln	Diffpora Waterwani Budgam	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent No.856 of 2013 dated 23-10-13 valid up to June 2014	Legal action initiated / Legal Notice issued.
26	Budgam	M/s. Dar Brick factory	Khanda Magary pora	Fixed chimney with GSC(FCBTK)	PCC/digital/23063 133637 of2023 Date:- 22/09/2023. Feb.24	Consented
27	Budgam	M/s.Red Rose Brick kiln	Ichkoot	High draught with Zig Zag firing Technology adopted.	Without consent, Applied for CTO(F)	Legal action initiated / Legal Notice issued.
28	Budgam	M/s.Kashani Brick kiln.	Ichkoot Budgam	High draught with Zig Zag firing Technology adopted.	PMCC/digital/23063400 3280 of 2023 Dt.13-04-2023 valid.Feb.2024	Consented
29	Budgam	M/s. Muneer Brick kiln	Water wani Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/23063594 977of 2023 Dt.17-04-2023 valid.Feb.2024	Consented
30	Budgam	M/s.VIP Standard Brick kiln	Water wani	Fixed chimney with GSC(FCBTK)	PCC/digital/2306 3226681 of 2023 dt.2.3.23 valid Feb.2024	Consented
31	Budgam	M/s.New Shahzad Brick kiln.	Qanoongopora Chadoora Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/2306346 0078 of 2023 dated:- 17.4.2023 valid up to Feb .2024	Consented
32	Budgam	M/S .Parisa Brick kiln	Parisabad Budgam	Fixed chimney with GSC(FCBTK)	Principle Approval in 2014, applied	Applied for consent
33	Budgam	M/s.Farooq Brick kiln	SummerBugh	Fixed chimney with GSC(FCBTK)	PCC/digital/220625659 90 of 2022 dated:- 13.10.2022 valid up to sep. 2023	Consented
34	Budgam	M/S.Bi smillah Brick kiln	Parisabad Budgam	High draught with Zig Zag firing Technology adopted.	Without consent	Legal action initiated / Legal Notice issued.

35	Budgam	M/s. Blore Brick kiln.	Parisabad Budgam	Fixed chimney with GSC(FCBTK)	Principle approval in the year 2013	Legal action initiated / Legal Notice issued.
36	Budgam	M/s.R.B.O Brick kiln	Utligam Berwaha	Fixed chimney with GSC(FCBTK)	CTO( R) vide consent No.1575 of 2014 dated.25.3.14 valid up to March 2015	Legal action initiated / Legal Notice issued.
37	Budgam	M/s.Ubaid Brick kiln	Rakhshalina Budgam	Fixed chimney with GSC(FCBTK)	Applied for CTO(F) in the year 2011 no record available in D 0	Legal action initiated / Legal Notice issued.
38	Budgam	M/s. Sada Bahar Brick kiln.	Bonhama Berwaha	Fixed chimney with GSC(FCBTK)	PCC/digital/220628104 60 of 2022 dated:- 29.11.2022 valid up to oct.2023	Consented
39	Budgam	M/s. Irfan Brick kiln	Ichgam Budgam	Fixed chimney with GSC(FCBTK)	Principle Approval in 2014, Applied for CTO(F)	Closure order.
40	Budgam	M/s.Red Rose Brick kiln	Panzan chadoora	High draught with Zig Zag firing Technology adopted.	PCC/digital/2306346 0325 of 2023 dt:10.8.2023 valid Feb.2024	Consented
41	Budgam	M/s,New Gulfam Brick kiln	Sharat pora Bat pora	High draught with Zig Zag firing Technology adopted.	PCC/ digital/ 2Z062421 650 of 2022 Date:- 13-06-2022, valid May 2023, applied for renewal.	Consented
42	Budgam	M/s. Maqbool Brick kiln	Chilyech chadoora	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent No.849 of 2013 dated.21-10-13 valid up to Sep. 2015	Legal action initiated / Legal Notice issued.
43	Budgam	M/s.Dar Brick kiln	Yarikalan chadoora	Fixed chimney with GSC(FCBTK)	PCC/digital/23063490 666 of 2023 Date:- 03/08/2023 Feb.24	Consented
44	Budgam	M/s. Gousia Associate		Gariend Budgam Co nsented High draught with Zig Zag firing Technology adopted.	PCC/digital/220621793 01 of 2022 dt.23.5.2022 valid (May 2024)	
45	Budgam	M/s. United Brick kiln	Utligam Bud.	Fixed chimney with GSC(FCBTK)	Principal approval in 2013.	Legal action initiated / Legal Notice issued.
46	Budgam	M/s.Parvaiz Brick kiln		Ichgam Budgam Co nsented High draught with Zig Zag firing Technology adopted.	PCC/digital/23062752 792 of 2023 Date:- 03/05/2023 valid up to Feb.2024	

47	Budgam	M/s.Bhat Brick kiln	Hushroo Budgam	Fixed chimney with GSC(FCBTK)	CTO(R) vide No.65 of 2012 dated.14-01-2012 valid up to August 2013.	Legal action initiated / Legal Notice issued.
48	Budgam	Mismillaha Brick Manufacture	Ichgam Budgam	Fixed chimney with GSC(FCBTK)	CTE(F) vide Consent No.1730 of 2008 dated 15.3.08 valid up to 2009	Closure order.
49	Budgam	M/s.Firdous Brick kiln	Mahawar Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/23063884 692 of 2023 Date:- 20/09/2023. Feb.24	Consented
50	Budgam	M/s.Baba Brick kiln	PutliBagh Budgam	Fixed chimney with GSC(FCBTK)	PCC/ digital/ 220627277 52 of 2022 dated:- 20.12.2022 valid up to Dec.2023	Consented
51	Budgam	M/s.Ayat Brick kiln		Chandpora BudgamConsented High draught with Zig Zag firing Technology Adopted.	PCC/ digital/ 220428472 49 of 2022 dated:- 19.12.2022 valid up to Oct. 2023	
52	Budgam	M/s.B.H.R Brick kiln	Check wanihama Budgam	Fixed chimney with GSC(FCBTK)	CTO(F) vide consent No.916 of 2013 dated 25-10-2013 valid up to 2014	Legal action initiated / Legal Notice issued.
53	Budgam	M/s.Gousia Brick kiln.	Chitroo Gudsathoo Budgam	Fixed chimney with GSC(FCBTK)	Principal approval on 22-4-2013	Legal action initiated / Legal Notice issued.
54	Budgam	M/s.Amin Brick kiln		Ichgam BudgamConsented High draught with Zig Zag firing Technology Under construction.	PCC/ digital/ 2306 2634108 of 2023 dt.1.3.23 valid feb.2024	
55	Budgam	M/s.New Myco Brick kiln	Yariosathoo khansahiab	Fixed chimney with GSC(FCBTK)	CTO (F) vide consent No.984 of 2012 dated.7-7-2012 valid up to July 2014	Legal action initiated / Legal Notice issued.
56	Budgam	M/s. Gulfam Brick kiln	Chandpora Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.1390 of 2012 dated.19.10.12 valid up to Jan.2014	Legal action initiated / Legal Notice issued.
57	Budgam	M/s.Jameela BiBi Brick kiln	Behrampora Chadoora	High draught with Zig Zag firing Technology adopted.	PCC/ digital/ 230433971 09 of 2023 dt.19.4.2023 valid upto.Feb.2024	Consented
58	Budgam	M/s. Royal Brick kiln	Check Dewan Beerwaha	Fixed chimney with GSC(FCBTK)	Without consent,Applied for CTO(F)	Legal action initiated / Legal Notice issued.
59	Budgam	M/s.Tawal Brick kiln		Razwan BudgamConsented High draught with Zig Zag firing Technology adopted.	PCC/ digital/ 230434443 03 of 2023 dated:- 13.4.2023 valid up to Feb.2024	

60	Budgam	M/s. Universal Brick kiln	Putli Bagh Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/220622922 52 of 2022 dated:- 22.12.2022 valid up to Dec.2023	Consented
61	Budgam	M/s. New Arfat Brick kiln	Quangopora Hushroo Budgam	Fixed chimney with GSC(FCBTK)	Principle Approval in 2014, applied for CTO (F).	Closure order.
62	Budgam	M/S. Dar Brick kiln	Chattergam chadoora	Fixed chimney with GSC(FCBTK)	Principal approval in the year 13- 05-2014	Legal action initiated / Legal Notice issued.
63	Budgam	M/s.Sofi Brick kiln	Chandpora Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/2306141 3933 of 2023 dt:- 7.8.23 Feb.24	Consented
64	Budgam	M/s. Kyber Brick kiln	SummerBugh Lasjan Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/230625 13923 of 2023 Date:- 25/09/2023. Feb 24	Consented
65	Budgam	M/s. Bismillah Brick kiln	Rakhshalina	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent order No. 345 of 2014 dated. 24.6.2014 valid March 2016	Closure order.
66	Budgam	M/s. Shaheen Brick kiln	Labertal Budgam	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent order No.384 of 2012 dated. 19-03-2012 valid up to Nov.2013	Legal action initiated / Legal Notice issued.
67	Budgam	M/s. Shaan Brick kiln	Kanir chadoora	Fixed chimney with GSC(FCBTK)	CTO (F) vide consent order No.809 of 2013 dated,8-10 2013 valid up to May 15	Legal action initiated / Legal Notice issued.
68	Budgam	M/s. Jeelan Brick kiln	Chitroo Dangerpora	Fixed chimney with GSC(FCBTK)	PCC/digital/23062725 135 of 2023 Dater- 04/08/2023 ,Feb.24	Consented
69	Budgam	M/s. -Rahat Brick kiln	Chitroo Dangerpora	Fixed chimney with GSC(FCBTK)	CTO (F) vide consent Order No.267 of 2008 dated 17.7.2008 valid up to 2009	Closure order.
70	Budgam	M/s.A.M.Brick kiln.	Shoolipora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220125144 73 of 2022 dated:- 25.5.2022 valid up to may 2023	Legal action initiated / Legal Notice issued.
71	Budgam	M/s. Umer Brick kiln	Chandpora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/23062958 706 of 2023 Date:- 04/08/2023, Valid Feb. 2024	Consented
72	Budgam	M/s.Modern Brick kiln	Bunhama Beerwaha	High draught with Zig Zag firing Technology adopted.	PCC/digital /22062286421 of 2022 dated: 13.10.2022 valid up to July 2023.	Consented
73	Budgam	M/s. Zabaran Brick kiln	Wahabpora Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/220624599 52 of 2022 dated:- 13.10.2022 valid up to oct.2023.	Consented
74	Budgam	M/s. Zydaan Brick kiln	Dadina Budgam	Fixed chimney with GSC(FCBTK)	CTO (F) vide consent No.1791 of 2012 dated.13.3.13 valid up to March 2014	Legal action initiated / Legal Notice issued.
75	Budgam	M/s. Aqsa Brick kiln	Labertal Budgam	Fixed chimney with GSC.	Without consent	Legal action initiated / Legal Notice issued.

76	Budgam	M/s.Gulshan Brick kiln	Dansura Beerwaha	High draught with Zig Zag firing Technology adopted.	PCC/digital/220627588 87 of 2022 dated:- 10.10.2022 valid up to oct.2023	Consented
77	Budgam	M/s. Farooq Ah.Sheikh Brick kiln	Sonpah Beerwaha	Fixed chimney with GSC(FCBTK)	PCC/digital/220427593 24 of 2022 dated:- 15.12.2022 valid up to Dec.2023	Consented
78	Budgam	M/s. New Gousia Brick kiln.	Mirgund Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.551 of 2012 dated.11.4.12 valid up to March 2014	Legal action initiated / Legal Notice issued.
79	Budgam	M/s. Friends Brick kiln	Charangam Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/2206235850 3 of 2022 dated:- 29.11.2022 valid up to Nov.2023	Consented
80	Budgam	M/s. New chinar Brick kiln	Chattergam Budgam	Fixed chimney with GSC(FCBTK)	CTO( R) vide consent No.805 of 2012 dated. 21.5.12 valid up to October 2013	Legal action initiated / Legal Notice issued.
81	Budgam	M/s. Shah & Shah Brick kiln	Wahab pora Budgam	Fixed chimney with GSC(FCBTK)	Principal approval on 2012	Legal action initiated / Legal Notice issued.
82	Budgam	M/s. Farooq Ah.Dar Brick kiln	Summerbugh,Shalina,Budg am.	Fixed chimney with GSC(FCBTK)	Without consent	Closure order.
83	Budgam	M/s. Hill Brick kiln	Wahab Pora Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
84	Budgam	M/s.Sky Brick kiln	Utligam Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/2206273753 1 of 2022 dt.13.6.2022 valid up March.2024	Consented
85	Budgam	M/s.Mohd.Sidiq Nath Brick kiln	Shalina Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/2206247323 6 of 2022 dt.2.6.2022 valid up to May.2024.	Consented
86	Budgam	M/s. New Royal Brick kiln	Aalipora ,Mudbal,Chadoora	Fixed chimney with GSC(FCBTK)	Without Consent, applied for CTO(F)	Closure order.
87	Budgam	M/s. Sayara Brick kiln	Garind Budgam	Fixed chimney with GSC(FCBTK)	Principle approval in the year 2014	Legal action initiated / Legal Notice issued.
88	Budgam	M/s. Gowhar Brick kiln	Gudsathu ,Chatroo,Danger pora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/2306346188 1 of 2023 dated:- 17.4.2023 valid up to Feb.2024	Consented
89	Budgam	M/s.New Gousia B.k	Gudsathu Budgam	High draught with Zig Zag firing Technology adopted.	Pcc/digital/23063 459354 of 2023 dt.3.4.23 feb.24	Consented
90	Budgam	M/s. Qureshi Brick kiln	Kanir Chadoora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/2304344904 1 of 2023 dt.13.4.2023 valid upto Feb.2024	Consented
91	Budgam	M/s. Burhan Brick Kiln	Waterwani Budgam	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent order No.1331 of 2012 dated 16-10-12 valid up to November 2013	Legal action initiated / Legal Notice issued.
92	Budgam	M/s. Luxury Brick kiln	Hajan Beerwah Budgam	Fixed chimney with GSC(FCBTK)	Applied for CTO(F) in the year 2014, no record available in D 0	Legal action initiated / Legal Notice issued.

93	Budgam	M/s. David Brick kiln	Charangam Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/22062278708 of 2022 dated:- 23.8.2022 valid up to April 2023	Consented
94	Budgam	M/s. Azad Brick kiln	Gariend Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
95	Budgam	M/s. Arak Brick Kiln	Seer bagh, Summerbugh Lasjan	Fixed chimney with GSC(FCBTK)	PCC/digital/23063724931 of 2023 dated:-7.8.23, valid up to Feb.2024.	Consented
96	Budgam	M/s. Shah-I-Hamadan Brick kiln	Nandvan pora Budgam	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent order No. 1500 of 2011 dated. 23-3-2011 valid up to March 2012	Legal action initiated / Legal Notice issued.
97	Budgam	M/s. Sofi Brick kiln	SummerBugh Lasjan	Fixed chimney with GSC(FCBTK)	PCC/digital/23063599081 of 2023 dated:- 4.8.2023 FEB. 24	Consented
98	Budgam	M/s. Haroon Brick kiln	Bugam Batpora Budgam	High draught with Zig Zag firing Technology adopted.	Pcc/digital/230626328109 of 2023 dt.2.3.23 valid Feb.2024	Consented
99	Budgam	M/s. Rehmat Brick kiln	Labartal Budgam	Fixed chimney with GSC(FCBTK)	Pcc/digital/23063444639 of 2023 dt,27.3.23 valid feb.2024	Consented
100	Budgam	M/s. New Gul Brick kiln	Gariend Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/22042322912 of 2022 dated:- 3.10.2022 valid up to Oct.2023	Consented
101	Budgam	M/s. Haroon Brick kiln	Labartal	Fixed chimney with GSC(FCBTK)	Pcc/digital/23063018414 of 2023 dt.14.2.23 valid Feb.2024	Consented
102	Budgam	M/s. Tariq Brick kiln	KulBugh, Wagor, Bugam	Fixed chimney with GSC(FCBTK)	Principle Approval in 2013.	Applied for consent
103	Budgam	M/s. TA TA Brick kiln	Labartal	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.764 of 2011 dated.10-8-11 valid up to March 2013	Legal action initiated / Legal Notice issued.
104	Budgam	M/s. High Land Brick kiln	Gopal saif Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Notice issued.
105	Budgam	M/s. New Alamdar Brick kiln	Gudsathoo Budgam	Fixed chimney with GSC(FCBTK)	CTO ( F) vide No.648 of 2011 dated 18.7.11 valid up to July 2012	Legal action initiated / Legal Notice issued.
106	Budgam	M/s. Mir Brick kiln	Dadina Budgam	Fixed chimney with GSC(FCBTK)	Applied for CTO(F) in the year 2014, no record available in D 0	Legal action initiated / Legal Notice issued.
107	Budgam	M/s. Nisar Ahmad sheikh Brick kiln	Bugam Batpora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/23063185348 of 2023 Date:- 13/04/23, Feb.24	Consented

108	Budgam	M/s.Ghulam Rasool Mir Brick kiln	Punch Gund Budgam	Fixed chimney with GSC(FCBTK)	Principal approval in the year 2017	Legal action initiated / Legal Notice issued.
109	Budgam	M/s.Mohd yousuf wani Brick kiln	Ichgam Budgam	Fixed chimney with GSC(FCBTK)	Principal approval in the year 2014	Closure order.
110	Budgam	M/s.Dar & Dar Bricks	Batpora Wudar	Fixed chimney with GSC.	Applied for CTO(F) in the year 2013, no record available in D 0	Legal action initiated / Legal Notice issued.
111	Budgam	M/s. Shalimar Brick kiln	Paymus sangam Budgam	Fixed chimney with GSC(FCBTK)	CTO( R) vide consent No.411 of 2011 dated.4-6-11 valid up to March 2012	Legal action initiated / Legal Notice issued.
112	Budgam	M/s. (Iqbal BK ) Now Alamdar Brick kiln	Bahrapora, Chadoora.	Fixed chimney with GSC(FCBTK)	Without consent, applied for CTO(F).	Closure order.
113	Budgam	M/s.Fayaz Ahmad Shagoo Brick kiln	Libertal Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
114	Budgam	M/s. Sheikh Brick kiln	Sonpah Beerwaha	High draught Technology adopted.	PCC/digital/220627585 90 of 2022 dated:- 28.9.2022. valid up to Sep.2023.	Consented
115	Budgam	M/s.Sofi Brothers Brick kiln	Labertal Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/22062229 1789 of 2022 dated:- 26.9.2022 valid up to March 2023	Consented
116	Budgam	Kohinoor Bricklin	Yarikalan Chadoora	Fixed chimney with GSC(FCBTK)	Applied for CTO(F) in the year 2013, no record available in D 0	Legal action initiated / Legal Notice issued.
117	Budgam	M/s.M agid Traders Brick kiln	Panzan chadoora	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.579 of 2013 dated.17-7-13 valid up to March 2015	Closure order.
118	Budgam	M/s.Manzor Bricks	Khadipora Halqua Nassrullahapora Budgam	Fixed chimney with GSC(FCBTK)	CTO(F)vide vide no:- 1271 of 2012 dt:- 8.10.2012 valid up to two years.	Legal action initiated / Legal Notice issued.
119	Budgam	M/s.Jehlum Structures	Ompora Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.681 of 2011 dated 21-07-2011 valid up to Sep.2013	Legal action initiated / Legal Notice issued.
120	Budgam	M/s.New Bhat Brick kiln	Kathir Gund Chadoora	Fixed chimney with GSC(FCBTK)	PCC/digital/2306264 4881of2023 Date:- 04/08/2023, Feb 24	Consented
121	Budgam	M/s. Shahnawaz Brick kiln	Labertal Budgam	Fixed chimney with GSC(FCBTK)	CTO (F) vide Consent No. 140 of 2014 Dated.21-04-2014 valid up to MARCH 2015.	applied for renewal
122	Budgam	M/s.Mumtaz Brick kiln	, Panzan Chadoora	High draught with Zig Zag	CTO (R) vide consent No.850 of 2013	applied for renewal

				firing Technology adopted.	dated,21-10-13 valid up to JUNE 2015	
123	Budgam	M/s.New Bhat Brick kiln	Kakanmaran Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220623003 66 of 2022 dated:- 20.12.2022 valid up to Dec.2023	Consented
124	Budgam	M/s.Alamdar Brick kiln	Panzan chadoora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/2306264521 3 of 2023 dt.13.4.2023 valid upto Feb.2024	Consented
125	Budgam	M/s. Gul Brick kiln	Rakhshalina Lasjan	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent order No. 806 of 2012 dated:- 22.5.2012 valid up to jan. 2014	Legal action initiated / Legal Notice issued.
126	Budgam	M/s. Nida Brick kiln	Ichgam Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/23062649 80 of 2023 dt.13.4.2023 valid upto Feb.2024	Consented
127	Budgam	M/s. New Dar Brick kiln	Razwan Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.531 of 2012 dated 9-04-12 valid up to June 2012	Closure order
128	Budgam	M/s.Matoo Brick kiln	RaKhshalina Budgam	Fixed chimney with GSC(FCBTK)	Without consent (presently only chimney stands).	Legal action initiated / Legal Notice issued.
129	Budgam	M/s.Mando Brick kiln	Chandpora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220629661 18 of 2022 dated:- 3.10.2022 valid up to March 2023	Consented
130	Budgam	M/s.Madina Brick kiln	NowBugh Chadoora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/2304358483 3 of 2023 dt.17.4.2023 valid upto Feb.2024	Consented
131	Budgam	M/s. Myco Brick kiln	Mulnaroo khansahiab	Fixed chimney with GSC(FCBTK)	CTO( F) vide consent No.306 of 2013 dated 13.5.14 valid up to APRIL.2015	Legal action initiated / Legal Notice issued.
132	Budgam	M/s.Zaffran Brick kiln	Labertal Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
133	Budgam	M/s.Shazad Brick kiln	Ichgam Budgam,Gudsathoo	High draught with Zig Zag firing Technology adopted.	PCC/digital/230632 48945of 2023 Date:- 27/03/2023 valid up to Feb.2024.	Consented
134	Budgam	M/s. Sheikh-Ul-Allam	kathir gund	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.1372 of 2011 dated 13-10-2011 valid up to Oct.2013	Closure order
135	Budgam	M/s. Suraj Brick kiln	Latipora Chandpora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/2306 3357993 of 2023 dt.8.2.23 valid Feb.2024	Consented
136	Budgam	M/s. Roshan	NowBugh Chadoora	High draught with Zig Zag	PCC/digital/230634750 79 of 2023 dated:.	Consented

		Brick kiln		firing Technology adopted.	1.3.2023 valid up to Feb.2024	
137	Budgam	M/s. Qiyam B K	Mulshula Beerwah	High draught with Zig Zag firing Technology adopted.	Without consent	Legal action initiated / Legal Notice issued.
138	Budgam	M/s. New Ruby Brick kiln	Chattergam Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No.1356 of 2012 dated.17-10-12 valid up to Oct.2014	Legal action initiated / Legal Notice issued.
139	Budgam	M/s.Ab.Gani Nath Brick kiln.	Shalina Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/220624640 97 of 2022 dated:- 10.10.2022 valid up to Oct.2023	Consented
140	Budgam	M/S Hydrop Brick Kiln	Mulshula Beerwah	High draught with Zig Zag firing With Technology adopted.	out consent ,applied for CTO(F).	Closure order
141	Budgam	M/s. Al-Habib Brick kiln	Chand pora	High draught with Zig Zag firing Technology adopted.	PCC/digital/220627876 72 of2022 dt.29.11.2022 valid oct.2023	Consented
142	Budgam	M/s. Lucky Brick kiln	Chandpora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220627830 72 of 2022 dated:- 19.12.2022 valid up to Nov.2023	Consented
143	Budgam	Kohinoor Bricklin	Sumerbugh ,Lasjan	Fixed chimney with GSC(FCBTK)	W/O Consent	Closure order
144	Budgam	M/s.Gulzar Brick kiln	Charangam Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220623701 60 of 2022 dated:- 3.10.2022 valid up to Oct.2023	Consented
145	Budgam	M/s. Aijaz Brick kiln	Ichgam Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent order No.157 of 2013 dated.20-4-2013 valid up to MARCH 2015.	Legal action initiated / Legal Notice issued.
146	Budgam	M/s. Kuwait Brick kiln	Summerbugh	Fixed chimney with GSC(FCBTK)	CTO(R) vide consent No.548 of 2009.	Closure order.
147	Budgam	M/s. Master Brick kiln	Panzan Chadoora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/230626336 03 of 2023. dt.1.3.23 valid feb.2024	Consented
148	Budgam	M/s.Golden Brick kiln	Bandgam Magam	Fixed chimney with GSC(FCBTK)	Principal approval on 2013.	Legal action initiated / Legal Notice issued.
149	Budgam	M/s. Yaseen Brick kiln	Mirgund Budgam	Fixed chimney with GSC(FCBTK)	CTO (F) vide consent order No. 1336 of 2012 dated.16-10-12 valid up up to Oct. 2014	Closure order.
150	Budgam	M/s. F.B.M Brick kiln	Ichgam Budgam	High draught with Zig Zag firing	Pcc/digital/230634444 54 of 23 dt.3.4.23 valid feb.2024	Closure order.

				Technology adopted.		
151	Budgam	M/s.National Brick kiln	Chand pora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/230635273 41 of 2023 Dater-08/05/2023, valid up to March 2026.	Consented
152	Budgam	M/s. Al-Barket Brick kiln	Ranipora Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent order No.860 of 2010 dated.21-10-2010 valid up to Oct.2011.	Legal action initiated / Legal Notice issued.
153	Budgam	M/s. Hill Top Brick kiln	Bonhama Beerwaha	Fixed chimney with GSC(FCBTK)	Pcc/digital/2306 2817665 of 2023 dt.9.2.23 valid Feb.2024	Consented
154	Budgam	M/s. Pushoo Brick kiln	Shoolipora Budgam	Fixed chimney with GSC(FCBTK)	CTO ( F) vide consent No. 540 of 2012 dated.9-04-2012 valid up to April 2013	Legal action initiated / Legal Notice issued.
155	Budgam	M/s.Habib. Brick kiln.	SeerBagh Budgam	Fixed chimney with GSC(FCBTK)	Without Consent, applied for CTO(F)	Closure order.
156	Budgam	M/s. Mughal Brick kiln	Nassruah pora Waterwani Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No. 349 of 2013 dated:- 17.5.2013valid up to April 2015	Legal action initiated / Legal Notice issued.
157	Budgam	M/s. Kashmir Brick Kiln	PutliBagh Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220626435 39 of 2022 dated:- 22.11.2022 valid up to Nov.2023	Consented
158	Budgam	M/s. Star BDB Brick kiln	Chandpora Budgam	High draught with Zig Zag firing Technology adopted.	PCC/digital/220430736 57 of 2022 dated:- 19.12.2022 valid up to Dec.2023	Consented
159	Budgam	M/s.Shah Brick kiln	Sehpora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
160	Budgam	M/s. Chinara Brick kiln	Summerbugh chadoora Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/22063 105697 of 2022 dated:- 16.12.2022 valid up to Dec.2023	Consented
161	Budgam	M/s. Magary Brick kiln	Sonpah Beerwah Budgam	High draught with Zig Zag firing Technology adopted.	Pcc/digital/230434407 58 of 2023 dt.24.3.23 valid feb.2024	Consented
162	Budgam	Ghulam Mohd.Malik Brick kiln	Summerbugh Lasjan	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No. 1352 of 2014 dated. 18-2-2014 valid up to MARCH 2015	Closure order
163	Budgam	M/s. High Land Brick kiln	Chelcheh Dadarmari Bagh Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
164	Budgam	M/s.Tariq Brick kiln	Parneiv Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent order No. 112 of 2014 dated.17-04-2014 valid up to October 2015.	Applied for renewal
165	Budgam	M/s, Aga Syed Mohd.H	Heewader Budgam	High draught with Zig Zag firing	Pcc/digital/230636201 66 of 2023 dt.01.05..23 valid feb.2024	Consented

		ussain Brick kiln		Technology adopted.		
166	Budgam	M/s. Ab.Hamid Nath Brick kiln	Parnoo Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No. 113 of 2014 dated. 17-04-2014 valid up to JULY.2015	Applied for renewal
167	Budgam	M/s. Sheikh-ul- Allam Brick kiln	Nandvan pora Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No. 767 of 2012 dated. 16-05-2012 valid up to MAY. 2014	Legal action initiated / Legal Notice issued.
168	Budgam	M/s. Ghulam Ahmad Ganie Brick kiln	Chattergam Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent No. 1343 of 2014 dated. 15- 2-2014 valid up to MARCH.2014	Applied for renewal
169	Budgam	M/s. Bismillaha Brick Choice	Poonch Gund Budgam	Fixed chimney with GSC(FCBTK)	PCC/digital/23062299 994 of2023 Date:- 13/04/23, valid:-Feb. 2024	Consented
170	Budgam	M/s. Ghulam Ahmad Parray Brick kiln	Pnazan Budgam	High draught with Zig Zag firing Technology adopted.	Pcc/digital/230634461 67 of 2023 dt.27.04..23 valid feb.2024	Consented
171	Budgam	M/s. Shah & Shah Brick kiln.	Kathirgund Budgam	Fixed chimney with GSC(FCBTK)	CTO F) vide consent No. 934 of 2013 dated. 26- 10-2013 .valid up October 2015.	Applied for renewal
172	Budgam	M/s. New Shahe en Brick kiln	Batapora chandpora	Fixed chimney with GSC(FCBTK)	PCC/ digital/220422902 87 of 2022 dated:- 23.8.2022 valid up to july 2023.	Consented
173	Budgam	M/s. S.B.O Brick kiln	Utligam Beerwah	High draught with Zig Zag firing Technology adopted.	PCC/ digita1/220423 11918 of 2022 dated:- 29.11.2022 valid up to Nov.2023	Consented
174	Budgam	M/s. Tripple S Brick Kiln	Utligam Beerwaha	High draught with Zig Zag firing Technology adopted.	PCC/ digital/220623282 88 of 2022 dated:- 8.9.2022 valid up to nov.2023.	Consented
175	Budgam	M/s. Al- Hilal Brick kiln	Yari kalan Kathir Chadoora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/230626389 64 Of 2023 dt.27.3.23 valid feb.24	Consented
176	Budgam	M/s. S.B.Brick kiln	Utligam Beerwaha Budgam	High draught with Zig Zag firing Technology adopted.	Spcb/ digita <sup>1</sup> /220623 11632 of 2022 dt.23.8.2022 valid up to Oct.2023.	Consented
177	Budgam	M/s. Friends Brick kiln	Wagam chadoora	Fixed chimney with GSC(FCBTK)	CTO ( R) vide consent No. 1249 of 2012 dated. 24-9-2012 valid up to Sep.2014.	Legal action initiated / Legal Notice issued.
178	Budgam	M/s. Nishat 7 star Brick kiln	Beerwaha Budgam	Fixed chimney with GSC(FCBTK)	CTO(R)PCC/ digita1J230 63404301 of 2023 Date:- 01/08/2023 Valid Feb 2024	Consented

179	Budgam	M/s. Tariq Brick	Chattergam Chadoora	High draught with Zig Zag firing Technology adopted.	CTO (R) vide consent order No. 1342 of 2014 dated. 15-02-2014 valid up to MARCH 2015.	Applied for renewal
180	Budgam	M/s. New Amin Brick Kiln. Gopal saif pati Bagh	Dev Bagh Panzan Chadoora	Fixed chimney with GSC(FCBTK)	CTO (F)vide consent order No. 1388 of 2012 dated. 19.10.2012 valid up to OCT.2014	Legal action initiated / Legal Notice issued.
181	Budgam	Anwar BK now M/s. Nazir Brick kiln	Choon Budgam	Fixed chimney with GSC(FCBTK)	CTO (R) vide consent order No. 1582 of 2014 dated. 26-03-2014 valid up to MARCH 2016.	Closure order
182	Budgam	M/s. Igra Brick kiln	Aaripanthan	Fixed chimney with GSC(FCBTK)	PCC/digital/230634764 83 of 2023 dt.13.4.2023 valid upto Feb.2024	Consented
183	Budgam	M/s.Bismilla ha Brick kiln,	Poonch gund Budgam	Fixed chimney with GSC(FCBTK)	Consent no.850 of 2012 dt.4.6.2012 valid up to March.2014	Legal action initiated / Legal Notice issued.
184	Budgam	M/s.Bashir Brick kiln,	Quangipora Budgam	Fixed chimney with GSC(FCBTK)	Pcc/digital/2304372592 8 of 2023 dt.27.3.2023 valid upto Feb.2024	Consented
185	Budgam	M/s.Samco Brick kiln	Gudsathoo Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Closure order .
186	Budgam	M/s.M.Amin Brick kiln	Heewader Budgam	High draught with Zig Zag firing Technology adopted.	Without consent	Closure order
187	Budgam	M/s. Noor Brick kiln	Dej Malik Gund	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
188	Budgam	Alamdar Brick Kiln	Noubugh Chadoora	High draught with Zig Zag firing <sup>99</sup> With Technology adopted.	out Consent,	Applied for CTO(F)
189	Budgam	M/s. Shaheen Brick kiln	Bunhama Beerwaha	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
190	Budgam	M/s.Jee Shah Brick kiln	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	PCC/Digital/230420535 53 of 2023 dt: Closure 271/23 up to Jan-24	Order.
191	Budgam	Alamdar Brick Kiln	Saratpora	High draught with Zig Zag firing <sup>99</sup> With Technology adopted.	Out consent, applied for CTO(F).	Closure order.
192	Budgam	M/s .Mahan (B NO 131)Brick kiln	NowBugh Chadoora	High draught with Zig Zag firing Technology adopted.	Pcc/digital/230435538 51 of 2023 dt.24.3.23 valid feb.24	Consented
193	Budgam	M/s Sultan-ul-Arifeen Brick Kiln	NowBugh Chadoora	High draught with Zig Zag firing Technology adopted.	PCC/Digital/230420581 07 of 2023 dt.27.1.2023 valid Jan 2024	Consented

194	Budgam	M/s. Adil Brick kiln	Mulshula Beerwah	High draught with Zig Zag firing Technology adopted.	Without Consent	Legal action initiated / Legal Notice issued.
195	Budgam	M/s.Max Brick kiln	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	Without consent, applied for CTO (F).	Closure order
196	Budgam	M/s.Nagra ad Brick kiln. 777	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
197	Budgam	M/s.Parvaiz Brick kiln	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	PCC/digital/23043553415 of 2023 :Consented 16/05/2023, valid Feb 2024	
198	Budgam	M/S Modern BK( D 11/M9)	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
199	Budgam	M/s.Ko ka Brick kiln k11	Kultreh Chadoora	High draught with Zig Zag firing Technology adopted.	Without consent, applied for CTO(F).	Closure order
200	Budgam	M/s.Brick No 5H Brick kiln	Behrampora chadoora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
201	Budgam	M/s.Jehlum Brick kiln 407	Behram pora	High draught with Zig Zag firing Technology adopted.	Without consent	Closure order
202	Budgam	M/s. Modern Brick kiln 17 T	Kultreh Chadoora	Fixed chimney with GSC(FCBTK)	Pcc/ digital/ 230425004 32 of 2023 dat.24.1.23 valid up to jan.2024	Consented
203	Budgam	M/s. Brick No.37 D Brick kiln	Kultreh Chadoora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order.
204	Budgam	Mushtaq Brick Kiln	Mamgund, Beerwah	High draught with Zig Zag firing Technology adopted.	Without consent	Closure order.
205	Budgam	M/s.Syed Jaffar Brick kiln.G11	Behram pora	Fixed chimney with GSC(FCBTK)	PCC/ digital/ 230434411 59 of 2023 dated:27.3.23, Feb.24	Consented
206	Budgam	M/s. Bhat Brick kiln, 171	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	CTO(F) PCC/ digital/ 230430 30767 of 2023 dt.3.4.2023 valid feb.2024	Consented
207	Budgam	M/s.Brick No.911 Brick kiln,( Bilal ahmad mir)	Baghi Hyder Kral check	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
208	Budgam	M/S Valley BK	Nigloo, Beerwah	High draught with Zig Zag firing Technology adopted.	Without consent	Legal action initiated / Legal Notice issued.
209	Budgam	M/S. AI-Mehdi Brick	Chattergam B.K Pora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order

		<i>kiln</i>				
210	Budgam	M/s.Nath Brick kiln	Chattergam B.K Pora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order
211	Budgam	M/S MAX BK	Bapat, Beerwah	High draught with Zig Zag firing Technology adopted.	Without consent	Legal action initiated / Legal Notice issued.
212	Budgam	M/s.Mehak Brick kiln	Seerbagh,Rakhs halina chadoora	Fixed chimney with GSC(FCBTK)	Without consent	Closure order.
213	Budgam	M/s.Sharja h Brick kiln	Rakhshalina	Fixed chimney with GSC(FCBTK)	Without consent	Closure order.
214	Budgam	M/s.Shah-I- Hamadan Brick kiln	Baghji Shakoor Shah	Fixed chimney with GSC(FCBTK)	Without consent	Closure order.
215	Budgam	M/s. Meelad Brick kiln	Bunhama Beerwaha	High draught with Zig Zag firing Technology adopted.	CTO(F) PCC/digita1/23042 5 12403 of 2023 dt.241.23 valid Feb.2024	Consented
216	Budgam	M/s Dar Brick kiln(D 65)	NowBugh Chadoora	Fixed chimney with GSC(FCBTK)	CTO(F) PCC/digital/23043539 711 of 2023 Date:- 27/03/2023, Feb 24	Consented
217	Budgam	M/S Kashmir BK	Mamgund,Beerw ah	High draught with Zig Zag firingWith Technology adopted.	out consent	Closure order
218	Budgam	M/S Muslim BK	Parisabad Budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / legal Notice issued.
219	Budgam	M/s Bismillh Brick kiln	Harda Batapora,Bdgam	High draught with Zig Zag firing Technology adopted.	Without consent	Legal action initiated / Legal Notice issued.
220	Budgam	M/S Sayar BK/ Sudais BK	Surrenhall, Budgam.	High draught with Zig Zag firing Technology adopted.	Without consent	Legal action initiated / Legal Notice issued.
221	Budgam	M/sHamda na BK	Kultruch , budgam	Not established yet	CTE(F) vide no:- PCC/digital/230133803 33 of 2023 dated:- 24.02.2023 up to Feb.24	Consented
222	Budgam	M/s Mugloo BK	Kultruch , budgam	only Chimney constructed.	CTE(F) vide no:- PCC/digita1/220 13245944 of 2022 dated:- 24.11.2022 up to Nov.2023	Consented
223	Budgam	M/s Rangreen BK	Kultruch , budgam	Not established yet	CTE(F) vide no:- PCC/digital/230133492 89 of 2023 dated:- 16.02.2023 up to Fe.24	Consented

224	Budgam	M/S Wani Brick kiln	Bunhama, beerwah ,budgam	Fixed chimney with GSC(FCBTK)	Without consent	Legal action initiated / Legal Notice issued.
225	Budgam	M/S Syed Musa BK	Basipora, parisab ad, Budgam	High draught with Zig Zag firing Technology adopted.	Applied	Legal action initiated / Legal Notice issued.
226	Budgam	NEW BISMILLAH BRICK CHOICE	Parisabad Budgam	Fixed chimney with GSC(FCBTK)	application return back	Legal action initiated / Legal Notice issued.

11. Tribunal considered matter on 05.10.2023 and found it appropriate to direct JKPC to give compliance status in respect of all the brick kilns working in Union Territory of Jammu and Kashmir.

12. Pursuant thereto, additional Report dated 03.01.2024 was filed stating that total 560 brick kilns are existing in Jammu and Kashmir where against 415 have obtained/applied for consent, 201 brick kilns have converted to zig-zag technology as on 31.12.2023, and directions have been issued for closure of 125 brick kilns for violation of environmental laws.

13. The Committee also referred to certain directions issued by High Court of Jammu and Kashmir and orders of NGT in respect of functioning of brick kilns which are as under:

**“Compliance to the Hon’ble High Court Orders/NGT w.r.t. brickkilns:**

1. In compliance to Hon’ble High Court of J & K orders from time to time brick kiln within 08 kms radius of Srinagar Airport runway are not permitted to function from November 1<sup>st</sup> to March 31<sup>st</sup>.
2. 85 non complying Brick Kilns have been ordered to be closed by the J & K being implemented by the District Administration Budgam.

3. *No new Brick Kilns in Budgam District are accorded Consent to Establish by J & K Pollution Control Committee till further directions from Hon'ble NGT.*

4. *J & K Pollution Control Committee is in the process of compiling the latest status of all Brick Kilns in UT of Jammu & Kashmir. Bases on the status following actions are contemplated over the next three months.*

a) *Directions under Air Act, 1981 will be to shut down the operation of such Brick Kilns that do not have a valid Consent.*

b) *In 10kms radius of non-attainment cities of Jammu/Srinagar, Brick Kilns without Zig-Zag Technology shall not be permitted to operate beyond February 2024.*

c) *In rest of the area (other than non-attainment cities the brick kilns shall be directed convert to Zig-Zag Technology by or before February, 2023).*

*Hence the Additional report of J & K Pollution Control Committee may kindly be taken on record and placed before the Hon'ble NGT for consideration please."*

14. Tribunal vide order dated 04.01.2024 directed all concerned District Magistrates and Superintendents of Police to ensure that no brick kiln is allowed to set up and operate without obtaining consent from JKPC or without compliance with environmental norms.

15. Pursuant to said order, a compliance status Report dated 20.01.2024 was filed, giving compliance status as on 20.01.2024 as under:

***"1. The Summary of updated compliance status of all Brick Kilns in J&K as on 20-01-2024 is as follows:***

- i) Total No. of Brick Kilns in J&K - 570.*
- ii) Brick Kilns functional with Consent - 196.*
- iii) Brick Kilns without Consent - 132*
- iv) Closure orders by J&K Pollution Control Committee- 46.*
- v) Brick Kilns applied for Consent and is under process at various stages for accord of consent- 147.*

*The detailed list of compliance status of all Brick Kilns in J&K is appended as Annexure 'A' and list of closure orders is appended*

as Annexure 'B' and list of brick kilns applied for consent is appended as Annexure 'C'.

2. The Consent Status of all Brick Kilns of J&K have been uploaded on the official website of J&K Pollution Control Committee i.e. <https://jkpcc.nic.net.in> as on 20-01-2024 (Scroll on main page and under information>General information>Public notice>Consent Status of Brick Kilns in UT of J&K).
3. Directions under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981 have been to all the District Magistrates (DMs) to ensure that no Brick Kilns is setup and operated without obtaining CTE/CTO from JK PCC and without due compliance with environmental norms. Copy of directions to District Magistrates (DMs) is appended as **Annexure 'D'**.
4. A public notice has been in local dailies of J&K for the attention of Brick Kiln owners of J&K to comply with the environmental norms. Copy of Public notice is appended as **Annexure 'E'**.
5. In 10 kms radius of Non-Attainment Cities of Jammu/Srinagar, Brick kilns without Zig-Zag Technology shall not be permitted to operate beyond February 2024.
6. In rest of the area (other than Non-attainment Cities) the Brick Kilns shall be directed to convert to Zig-Zag Technology by or before February 2025.”

16. Tribunal observed that despite the orders passed by Tribunal that no brick kiln should be allowed to operate illegally i.e., without consent and in violation of environmental laws still some brick kilns are operating in violations. Therefore, response from Principal Secretary, Department of Environment was required on this aspect vide order dated 02.02.2024.

17. Pursuant thereto, a compliance Status Report dated 06.04.2024 was filed, giving compliance status as under:

“1. The updated status of brick kilns in the UT of Jammu and Kashmir is summarized here as under:-

<b>Total number of the Brick kiln in J &amp; K</b>	<b>570</b>
<b>A) Brick Kilns consented</b>	
i) Brick Kiln Functional with Consent to Operate (CTO)	<b>203</b>
ii) Brick Kilns consented for Consent to Establish (CTE)	<b>02</b>
<b>Sub total =a</b>	<b>205</b>

**B) Brick Kilns without consented to Operate/Expired/Refused**

(i) Brick Kilns without Consent	<b>122</b>
(ii) Brick Kilns with Expired Consent to operate validity	<b>233</b>
(iii) Brick Kilns with Expired Consent to Establish	<b>05</b>
(iv) Brick Kilns with refused Consent	<b>05</b>
<b>Sub Total =b</b>	<b>365</b>
<b>Grand Total = a+b</b>	<b>570</b>

2. That, out of 570 brick kilns in the Union Territory of Jammu and Kashmir, 205 Brick Kilns are consented and are in operation with valid consent of the J& K Pollution Control Committee and in remaining 365 brick kilns, there are different categories viz. 122 brick kilns those have not kilns those who have not obtained Consent and have ordered to be closed by the J & K PCC and in remaining 243 brick kilns there are 238 brick kilns those who have obtained consent earlier but have not renewed their consent under provision of Water/Air Acts have also been closed by the J & K PCC till they get their consents renewed and in 05 cases, consent have been refused for not following norms. It is to mentioned here that all these 243 brick kilns are also ordered to be closed till they renew their consent following environmental norms. The updated status of brick kilns is appended as **Annexure (A)**.
3. That regarding implementation status of closure order, out of 365, closure orders in respect of the brick kilns which were operating without consent, 326 closure orders as per the reports of respective Regional Directors and Divisional Officers stands implemented. Remaining 39 brick kilns out of the brick kilns in respect of which closure orders have been in first week of April 2024 are in the process of implementation through the respective District Magistrates. However, it is learnt that no brick kilns is currently functional.
4. That the Consent Status of all Brick Kilns of J & K has been uploaded on the website of J & K Pollution Control Committee i.e., <https://jkpcc.nic.net.in> (scroll on main page and under information >General information>Public notice>Consent Status of Brick Kilns in UT of J & K). The status is regularly updated as & when consent is renewed.
5. That, Directions under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981 have been from time to time to all the District Magistrates (DMs) to ensure that no Brick Kiln is setup and operated without obtaining mandatory Consent to Establish and Consent to Operate from JK PCC and without due compliance with environmental norms. The latest directions to all the District Magistrate as on 01.04.2024 for ensuring that no brick kilns is allowed to operate without having valid consent from J & K

*Pollution Control Committee. Copies of directions to District Magistrates (DMs) are appended as **Annexure 'B'**.*

6. *That in order to have a proper check and control. On the defaulting brick kilns, Divisional Officers J&K PCC have been instructed through respective Regional Director vide letter No..JKPCC/NGT/I30/719 dated 30-03-2024 to ensure that no Brick kiln in respect of which closure order has been is allowed to operate, and in case if any violation is noticed, the Divisional Officer concerned shall immediately report the same to the District Magistrate, superintendent of police of the District, Member Secretary. Further, the Divisional Officer shall also ensure filing of the complaint against the occupier of the Brick kiln in the court without any delay. The copy of the instructions is appended as **Annexure (C)**.*
7. *That, a Public notice has also been in local dailies of J&K for the attention of Brick Kiln owners of J&K to comply strictly with the environmental norms and adhere to the notification GSR 143 (E)Dated 22<sup>nd</sup>February 2022 by MoEF&CC read with notification GSR 895(E) Dated 15<sup>th</sup>December 2023 which reads as under. Copy of Public notice is appended as **Annexure D**.*

*i) That, in 10 kms radius of Non-attainment cities of Jammu/Srinagar, Brick kilns without Zig-Zag Technology shall not be permitted to operate beyond February, 2024.*

*ii).That, in rest of the area (other than non-attainment cities) the brick kilns shall be directed to convert to Zig-Zag Technology by or before February, 2025.”*

18. Special Secretary (Technology), Forest, Ecology and Environment Department also filed separately action taken Report on 01.05.2024, pointing out contradictory facts submitted by JKPCC.

19. It also stated that action has been taken for proper functioning of Pollution Control Committee which is as under:

**“VII Action taken for proper functioning of J&K Pollution Control Committee**

*a) The Law Officer of the JKPCC, while appearing virtually on behalf of the Member Secretary JKPCC before the Hon’ble National Green Tribunal on 2- 2-2024, had, interalia, stated:*

*“.....that Member Secretary, J&K PCC has been transferred and two Regional Officers have also been transferred. Therefore, for want of any competent officer he is appearing virtually representing J&KPCC.....”*

*b) Based on the above submissions of the Law Officer of the JKPC, the Hon’ble National Green Tribunal had observed:*

*“.....This reflects sorry state of affairs showing that there is no responsible officer available in the J&K PCC.....” and had accordingly directed:*

*“..... Principal Secretary, Department of Environment, J&K requiring him to file , response disclosing action taken for proper functioning of J&K PCC....”*

*c) It is respectfully submitted that the above statement of Law Officer of the JKPC, before the Hon’ble National Green Tribunal on 2.2.2024 is factually incorrect and misleading.*

*d) While the then Member Secretary, J&K Pollution Control Committee was transferred vide Government Order No.31-JK(FST) of 2024 dated 31.01.2024 (copy attached as Annexure-VI), he handed over the charge of Member Secretary, J&K Pollution Control Committee to the Chairman, JKPC only on 5/2/2024 (copy attached as Annexure-VII). Similarly, the two regional directors were also transferred in the same order, and their substitutes provided.*

*They were also available on 2.2.2024, contrary to the submissions of the Law officer. The new Member Secretary, J&K Pollution Control Committee has also joined on 15.3.2024.*

*e) Therefore on 2.2.2024, when both the Member Secretary, J&K PCC and the Chairman, J&K PCC were available in the J&K PCC HQs, and the two regional directors in the field, the above statement of the Law Officer before the Hon’ble National Green Tribunal is factually incorrect and misleading. The transfer of officers cannot be or was never the reason for non-compliance of the directions of the Hon’ble Tribunal by the J&K PCC, regarding the closure of the non-consented brick kilns. The Chairman, J&K PCC has separately been asked to explain/clarify these submissions of the Law Officer and as why neither the Member Secretary, J&K PCC nor the Chairman, J&K PCC were present before the Hon’ble National Green Tribunal on 2.2.2024, despite its directions. He has also been asked to explain the reasons for the repeated noncompliance and inordinate delay on the part of J&K PCC in complying with the directions of the Hon’ble Tribunal regarding the closure of the non-consented brick kilns (copy attached as **Annexure-VIII**)*

f) As regards the directions of the Hon'ble National Green Tribunal for proper functioning of the J&K PCC it is respectfully submitted that all senior officers/officials of the J&K PCC are in place, as per details given in **Annexure-IX**. Recently, transfers of all senior officers have also been affected in the J&K PCC after a gap of 5 years. A copy of the order is attached at **Annexure-X**. An exercise for reorganization and revision of the Recruitment Rules of the J&K PCC has also been initiated, about six months back, to professionalize the organization.”

20. In this backdrop, Tribunal required presence of Principal Secretary, Department of Environment and Member Secretary, JKPC, through virtual mode for assistance.

21. Again Status Report has been filed on 17.05.2024, giving status of various brick kilns of Union Territory of Jammu and Kashmir as under:

**“Status Report:**

That the current status of the Brick Kilns in the UT of Jammu and Kashmir as on 16-05-2024 along with previous status as stood on 05-4-2024 is given below in the tabulated form :-

<b>Status of Brick Kilns in the UT of J&amp; K</b>			
		<b>As on 05.04.2024</b>	<b>As on 16.05.2024</b>
1)	<b>Total number of the Brick Kilns in J &amp; K</b>	<b>570</b>	<b>570</b>
2)	1) Brick kilns consented i) Brick kilns functional with Consent to Operate (CTO)	<b>203</b>	<b>236</b>
	ii) Brick kilns consented for Consent to Establish (CTE)	<b>02</b> <b>205</b>	<b>02</b> <b>238</b>
3)	<b>Brick kilns without Consent to Operate to Establish</b>		
	i) Brick Kilns without consent	<b>122</b>	<b>118</b>
	ii) Brick Kilns with Expired Consent validity	<b>233</b>	<b>204</b>

	iii) Brick kilns with refused consent	<b>05</b>	<b>05</b>
	iv) Brick Kilns with expired consent to establish	<b>05</b>	<b>05</b>
		<b>365</b>	<b>332</b>
	<b>Grand Total</b>	<b>570</b>	<b>570</b>

That during the period from 6<sup>th</sup> April 2024 to 16<sup>th</sup> May 2024, 33 brick kilns have been granted Consent to Operate (Renewal) and closure orders stands withdrawn and communicated to the respective District Magistrates.

Referring to the directions of Hon'ble National Green Tribunal, the respective District Magistrate were directed to ensure that i) **no brick Kiln is allowed to operate without valid Consent from the J&K Pollution control committee and ii) brick Kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution control committee are closed immediately.** Copies of the directions and communications are enclosed as Annexure 1 to 3.

<b>Directions to the District Magistrate dated 18.01.2024</b>	<b>Annexure-1</b>
<b>Directions to the District Magistrates dated 14.02.2024</b>	<b>Annexure-2</b>
<b>Directions to the District Magistrates dated 14.02.2024</b>	<b>Annexure-3</b>

That instructions were to the Regional Directors / Divisional Officers of J&K Pollution Control Committee to ensure that brick kilns without Consent to Operate (Renewal) must not be allowed to operate and in case any brick kiln is found operating in violation of the orders of Hon'ble NGT, complaint may be filed in the competent court having jurisdiction under the relevant provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. Furthermore, the Divisional Officers in the Districts have also been advised to maintain close and strict vigil on the activities of the brick kiln units and work in co-ordination with the District Administration. Copy enclosed as **Annexure- 4.**

That after site verifications conducted by the respective Divisional Officers of J&K Pollution Control Committee, the Divisional Officers have reported that pursuant to issuance of closure orders, the brick kilns are not functioning except those listed below. Copies of the

reports of Regional Director, J&K PCC Jammu and Kashmir are enclosed as **Annexure - 5 & 6**).

That the Divisional Officer, J&K PCC Jammu and Samba reported that following 21 brick kilns (16) Jammu District and 5 Samba District) had resumed their operations despite closure:-

<b>Jammu District</b>	
1.	M/s Jai Raja Mandir Brick Kiln, Mishriwala Jammu
2.	M/s New Jagdambey Brick industry, Malpur Bathera, Jammu
3.	M/s Shiv Shakti Brick Kiln, Nagbani Jammu
4.	M/s Jai Kiln, ManyaI Brahmama Jammu
5.	M/s Shri Ganesh Kiln, Kangrail Dayaran, Jammu
6.	M/s Kailash Pati Brick Kiln, New Bawa New Bawa Talab, Akhnoor Road, Jammu
7.	M/s Devi Kiln, Diyaran, Jammu
8.	M/s New Gurdial Brick kiln, Badyal Brahamana RS Pura
9.	M/s Gurdial brick kiln, Badyal RS Pura
10.	M/s Guru Teg Bhadur, Badyal Brahamana
11.	M/s BD Gupta and sons, Sarore Kothey, Bishnah
12.	M/s BD Gupta Industry, Sarore Kothey, Bishnah,
13.	M/s Jandial Brick Kiln, Khairpur RS Pura
14.	M/s Krishna Brick industry, Badyal Brahamana RS Pura
15.	M/s Zamindara Brick Industries, Badyal Brahamana
16.	M/s Abhi Brick kiln Gandu Chak Mandal Jammu
<b>Samba District</b>	
1.	M/s New Jai Chichi Mata Brick kiln, Dabuj Kaka, Samba
2.	M/s Mazdoor Kissan Brick kiln, Patil, Samba
3.	M/s Nandi Brick Kiln, Rakh Barol, Samba
4.	M/s Om Brick kiln, Trilokpur Samba
5.	M/s Vaid Brick kiln, Rakh Barol Samba

Accordingly, the District Magistrates, Jammu and Samba were again asked to ensure that such Brick Kilns shall not operate

*without having valid consent from the J&K PCC. The copies of the communications to the Deputy Commissioner, Jammu and Samba along with list of brick kilns are enclosed as **Annexure-7 & B**. The respective Deputy Commissioners took note of the communication of J&K PCC and further instructed the Tehsildars concerned to stop the unauthorized operation till the permission from the competent authority is granted in their favour. Copies enclosed as **Annexure - 9 & 10**.*

*That the J&K PCC also took the cognizance of the violations and complaints under Section 37 of Air (Prevention & Control of Pollution) Act, 1981 read with Section 41 of Water (Prevention & Control of Pollution) Act, 1974 for violations of the directions under Section 31 (A) and 33 (A) are being filed through the respective Divisional Officers in the Courts of respective Chief Judicial Magistrates of Jammu and Samba respectively for further necessary actions, copies enclosed as **Annexure - 11 & 12**.*

*That, a brief note on the status of functioning of J&K PCC is also enclosed herewith for kind perusal of the Hon'ble Tribunal at **Annexure-13**."*

22. Financial Commissioner (Additional Chief Secretary) has also filed separately an action taken Report dated 20.05.2024, wherein it has summarized all earlier Reports and action taken from time to time as under:

***“VI** It is respectfully submitted that in terms of the above directions of the Hon'ble National Green Tribunal requiring the Principal Secretary to file the response, the JKPCCC was requested to furnish the details of the status for fresh compliance. However, as was observed by the Hon'ble National Green Tribunal in its order dated 05.10.2023 and 04.01.2024 and despite repeated instructions and meetings by the Administrative Department, the position as submitted by the J&K Pollution Control Committee, initially on 27.03.2024, 01.04.2024 and 04.04.2024 was again incomplete and contradictory.*

*a) It is respectfully submitted that in its reply filed before the Hon'ble National Green Tribunal on 20-01-2024, the JKPCCC had, inter alia, stated:*

*“.....1. The summary of updated compliance status of all Brick Kilns in J&K, as on 20-01-2024, is as follows:*

- i) Total No. of Brick Kilns in J&K - 570*
- ii) Brick Kilns functional with Consent - 196*
- iii) Brick Kilns without Consent - 132*
- iv) Closure orders by J&K Pollution Control Committee - 146.*

v) Brick Kilns applied for Consent and is under process at various stages for accord of consent— 147.

The detailed list of compliance status of all Brick Kilns in J&K is appended as Annexure 'A' and list of closure orders is appended as Annexure 'B' and list of brick kilns applied for consent is appended as Annexure 'C'....”

As would be apparent from the above, only 196 were reported to have Consent out of a total of 570 Brick Kilns in J&K. Clearly, 374 (570-196) Brick Kilns were without consent, and not 132, as stated above at S No (iii). Out of these 374, closure orders were to only 146, for reasons not stated. Whether 146 Brick Kilns, against whom closure orders were issued, were closed and not actually operating on ground was also not reported.

b) The J&K PCC vide their communication dated 27.3.2024 (copy attached as Annexure-I), in response to the Administrative Department's communication for a fresh/complete status, informed:

“(i)... That the operation of Brick Kilns in the UT of Jammu & Kashmir is being regulated by the District Magistrates and J&K Pollution Control Committee as per the provisions laid out in the following legal enactments and guidelines by the Government of India and Government of J&K from time to time.

1. Siting criteria for New Brick Kilns 2004.
2. Guidelines for regulations of Brick Kilns 2010.
3. The Jammu and Kashmir Brick Kilns (Regulation) Act 2010.
4. The Jammu and Kashmir Brick Kilns (Regulation) Rules, 2017.
5. Operational Guidelines for Brick Kilns in J&K, 2021.
6. Environment (Protection) Amendment Rules, 2022 dated 22<sup>nd</sup> February 2022.
7. Environment (Protection) Sixth Amendment Rules, 2023 dated 15<sup>th</sup> December 2023.

ii. That, out of 132 Brick Kilns without Consent, 09 nos of Brick Kilns have been accorded consent to operate and for remaining 123 nos of Brick kilns, closure orders stand

iii. That the Consent Status of all Brick Kilns of J&K has been uploaded on the website of J&K Pollution Control Committee i.e. <https://jkpcc.nic.net.in> (Scroll on main page and under information >General information>Public notice>Consent Status of Brick Kilns in UT of J&K). The status is regularly updated as & when consent is /renewed.

iv. That, Directions under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, have been to all the District Magistrates (DMs) from time to time to ensure that no Brick Kiln is allowed to

*set up and operate without obtaining consent from the Pollution Control Committee and those brick kilns found operating without valid licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee shall be closed immediate forthwith. (Copies are attached herewith.*

*v. That, a public notice has also been in local dailies of J&K for the attention of Brick Kiln owners of J&K to comply strictly with the environmental norms and adhere to the notification GSR 143 (E) Dated 22<sup>nd</sup>February 2022 by MoEF&CC read with notification GSR 895(E) Dated 15<sup>th</sup>December 2023 which reads as under.*

*i) That, in 10 kms radius of Non-Attainment Cities of Jammu/Srinagar, Brick kilns without Zig-Zag Technology shall not be permitted to operate beyond February 2024.*

*ii) That, in rest of the area (other than Non-attainment Cities) the Brick Kilns shall be directed to convert to Zig-Zag Technology by or before February 2025.*

*The J&K PCC, as would be apparent from above, provided information with respect to only 132 brick kilns who have never applied nor obtained Consent to operate their brick kilns. Out of 132, 09 nos of Brick Kilns have been accorded consent to operate and for the remaining 123 nos of Brick Kilns closure orders stands issued. However, J&K Pollution Control Committee was silent about the status of all other Brick kilns established in the UT of Jammu and Kashmir whether they are functional/non-functional and have consent to operate/establish or not. The J&K PCC was again requested to clarify and submit full details.*

*c) The J&K PCC vide their communication dated 1.4.2024 (copy attached as Annexure-II) informed:*

*“.....That, the Regional Director’s, Jammu/Kashmir and the concerned Divisional Officers of the Districts have also been directed to ensure that no brick kiln in respect of which closure orders have been is allowed to operate in violation of environmental laws and in case of any violation, the Divisional Officers has been directed to report the matter to the District Magistrate, SSP of the District and Member Secretary, J&K PCC. The Divisional Officers have also been asked to ensure filing of complaint against the occupier in the Court of law without any delay (Copy enclosed).*

*Furthermore, the District Magistrates of the concerned Districts have been again directed to ensure that no brick kiln is allowed to set up and operate without obtaining valid consent from the Pollution Control Committee and those brick kilns found operating without valid licenses from the Licensing Authority and without valid consent*

*from J&K Pollution Control Committee shall be closed immediate forthwith (Copy enclosed)....*

*The J&K PCC again failed to provide the full details. Chairman J&K PCC and Member Secretary J&K PCC were called for discussion on 1.4.2024 again and directed to ensure compliance and share full details.*

- c. *J & K Pollution Control Committee vide another reference No.JKPCC/NGT/130/3025 dated 04.04.2024 has furnished the additional information regarding status of brick kilns in UT of Jammu and Kashmir and the same is given as under:*

1.	<i>Total number of the Brick Kilns in J &amp; K</i>	570
2.	<i>Brick Kilns without consent</i>	123 (closure orders)
3.	<i>Brick kilns consented</i>	281
a.	<i>Brick kilns functional with consent</i>	273
b.	<i>Brick kilns consent to Establish (Fresh)</i>	8
4.	<i>Consent refused</i>	5
5.	<i>Brick kilns whose consent validity has expired</i>	161
a.	<i>Closure order out of 161</i>	135
b.	<i>Application for consent under process on JKOCMS</i>	25
c.	<i>Court case</i>	1

*This was again incomplete and contradictory!*

- d. *Thereafter, J & K Pollution Control Committee vide another reference No.JKPCC/NGT/130/3027 dated 04.04.2024 furnished the updated status of brick kilns in the UT of Jammu and Kashmir and the same is reproduced as under:*

1.	<i>Total number of the Brick Kilns in J &amp; K</i>	570
2.	<i>a) Closure orders to the Brick Kilns were operating without consent</i>	123
	<i>b) Closure orders to Brick Kilns whose validity</i>	155

	<i>expired</i>	
3.	<i>Total closure order</i>	278
4.	<i>Brick Kilns consented</i>	292
	<i>a)Brick Kilns functional with Consent to Operate</i>	285
	<i>b)Brick Kilns consented for Consent to Establish</i>	7
5	<i>Court case</i>	1

e. Finally, J & K Pollution Control Committee vide reference No.JKPCC/NGT/130/3030 dated 05.04.2024 furnished the complete status of brick kilns in the UT of Jammu and Kashmir and the same reproduced under:

1.	<i>Total number of the Brick Kilns in J &amp; K</i>	570
2.	<i>Brick Kilns consented</i>	
	<i>i) Brick Kilns Functional with Consent to Operate (CTO)</i>	203
	<i>ii) Brick Kilns consented for Consent to Establish (CTE)</i>	02
		<b>205</b>
3.	<i>Brick without Consent to Operate/Establish</i>	
	<i>i) Brick Kilns without Consent</i>	122
	<i>ii) Brick Kilns with Expired Consent validity</i>	233
	<i>iii) Brick Kilns with refused consent</i>	05
	<i>iv) Brick Kilns with Expired Consent to Establish</i>	05
	<i>Closure orders and appended as annexure</i>	<b>365</b>
	<b>Grand Total</b>	<b>570</b>

Further, it is intimated that out of 365, closure orders in respect of the brick kilns which were operating without consent, 326 orders as per the reports of respective Regional Directors and Divisional Officers stands implemented. Remaining 39 brick kilns out of the brick kilns in respect of which closure orders have been in the first week of April 2024 are in the process of implementation through the respective District Magistrates. However, it is learnt that no brick kiln is currently functional...”

**f. In terms of the directions of the Hon’ble National Green Tribunal, it is respectfully submitted that as brought out in the final report of the J&KPCC, out of a total of 570 Brick Kilns in the J&K, 203 have been given Consent to Operate, 2**

**have been given consent to Establish and closure orders have been by the J&K PCC in respect of balance 365, all of which have been reported to be currently non-functional. J&K PCC has been directed to ensure no violation occurs on ground regarding the functioning of the Brick Kilns.**

**VII Action taken for proper functioning of J&K Pollution Control Committee**

a) The Law Officer of the JKPC, while appearing virtually on behalf of the Member Secretary JKPC before the Hon'ble National Green Tribunal on 2-2-2024, had, inter alia, stated:

“.....that Member Secretary, J&K PCC has been transferred and two Regional Officers have also been transferred. Therefore, for want of any competent officer he is appearing virtually representing J&KPC.....”

b) Based on the above submissions of the Law Officer of the JKPC, the Hon'ble National Green Tribunal had observed:

“.....This reflect sorry state of affairs showing that there is no responsible officer available in the J&K PCC.....”

And had accordingly directed:

“..... Principal Secretary, Department of Environment, J&K requiring him to file response disclosing action taken for proper functioning of J&K PCC....”

**c) It is respectfully submitted that the above statement of Law Officer of the JKPC, before the Hon'ble National Green Tribunal on 2.2.2024 is factually incorrect and misleading.**

d) While the then Member Secretary, J&K Pollution Control Committee was transferred vide Government Order No.31-JK(FST) of 2024 dated 31.01.2024 (copy attached as Annexure-VI), he handed over the charge of Member Secretary, J&K Pollution Control Committee to the Chairman, JKPC only on 5/2/2024 (copy attached as Annexure-VII). Similarly, the two regional directors were also transferred in the same order, and their substitutes provided. They were also available on 2.2.2024, contrary to the submissions of the Law officer. The new Member Secretary, J&K Pollution Control Committee has also joined on 15.3.2024.

e) Therefore on 2.2.2024, when both the Member Secretary, J&K PCC and the Chairman, J&K PCC were available in the J&K PCC HQs, and the two regional directors in the field, the above statement of the Law Officer before the Hon'ble National Green Tribunal is factually incorrect and misleading. The transfer of officers cannot be or was never the reason for non-compliance of

*the directions of the Hon'ble Tribunal by the J&K PCC, regarding the closure of the non-consented brick kilns. The Chairman, J&K PCC has separately been asked to explain/clarify these submissions of the Law Officer and as why neither the Member Secretary, J&K PCC nor the Chairman, J&K PCC were present before the Hon'ble National Green Tribunal on 2.2.2024, despite its directions. He has also been asked to explain the reasons for the repeated noncompliance and inordinate delay on the part of J&K PCC in complying with the directions of the Hon'ble Tribunal regarding the closure of the non-consented brick kilns.*

*f) As regards the directions of the Hon'ble National Green Tribunal for proper functioning of the J&K PCC it is respectfully submitted that all senior officers/officials of the J&K PCC are in place, as per details given in Annexure-IX. Recently, transfers of all senior officers have also been affected in the J&K PCC after a gap of 5 years. A copy of the order is attached at Annexure-X. An exercise for reorganization and revision of the Recruitment Rules of the J&K PCC has also been initiated, about six months back, to professionalize the organization.*

**VIII)** *Accordingly, compliance report on the above lines was forwarded to the Consultant Judicial, Hon'ble National Green Tribunal vide letter No.FST-Lit/170/2022(7053120) dated 06.04.2024 with the request to place the same before the Hon'ble Tribunal, for its consideration (Copy attached as Annexure-XI).*

**IX)** *However, the case was subsequently listed for hearing on 08.04.2024 and the Hon'ble National Green Tribunal passed the following orders:*

*“1. Vide order dated 02.02.2024 notice to the Principal Secretary, Department of Environment, J & K requiring him to file response disclosing action taken for proper functioning of J & K PCC and also action taken against the brick kilns which have been set up and are operating without CTE/CTO and without, following environmental norms.*

*2. No response has been filed by the Principal Secretary, Department of Environment, J & K.*

*3. Report regarding compliance status of all brick kilns in the UT of J & K has been filed by the Member Secretary, J & KPCC vide email dated 06.04.2024.*

*4. Mr. Vasu Yadav, Chariman and Mr. Ghanshyam Singh, Member Secretary, JKPC have appeared before this Tribunal through VC and we have interacted with them.*

5. Response be filed by the Principal Secretary, Department of Environment, J & K at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. In the eventuality of not filing of such response within the above mentioned period, the Principal Secretary, Department of Environment, J & K shall attend this Tribunal physically on the date hereby fixed to explain the reasons for not filing of such response.

7. List for further consideration on 21.05.2024.

8. In view of the facts and circumstances of the case we also consider presence of the Member Secretary, J& K PCC through VC before this Tribunal on the next date of hearing to be essential for assisting this Tribunal in just and proper adjudication of the questions involved in the case. Accordingly he is directed to remain present before this Tribunal on that date with the relevant record.

9. A copy of this order be also sent to the Principal Secretary, Department of Environment, J & K and the Member Secretary, J & KPCC by email for requisite compliance.”

**X)**As already stated above, compliance report on behalf of Principal Secretary to Government, Forest Department was already e-mailed to the Consultant Judicial, Hon’ble NGT on 06.04.2024 i.e., prior to the date of hearing fixed on 08.04.2024, for placing the same before the Hon’ble Tribunal. A copy of e-mail dated 06.04.2024, is enclosed herewith as Annexure-XII.

**XI)** Further, in compliance with the aforesaid direction of the Hon’ble National Green Tribunal passed on 08.04.2024, Member Secretary, J & K Pollution Control Committee vide reference No.JKPCC/NGT/130/3192 dated 06.05.2024 has furnished a brief note on the status of functioning of J& K Pollution Control Committee (Copy attached at Annexure-XIII).

23. The above material was considered by Tribunal on 21.05.2024 when Member Secretary, JKPCCC was also present through virtual mode and had stated that 21 brick kilns were operating illegally despite closure orders and action was proposed to be taken against those brick kilns. Consequently, Tribunal impleaded following 21 brick kilns as respondents 5 to 25 and issued notices to them giving them opportunity to file their response within one week before next date:

**Jammu District:**

1. M/s Jai Raja Mandir Brick Kiln, Mishriwala Jammu
2. M/s New Jagdambey Brick industry, Malpur Bathera, Jammu
3. M/s Shiv Shakti Brick Kiln, Nagbani Jammu
4. M/s Jai Kiln, Manyal Brahmana Jammu
5. M/s Shri Ganesh Kiln, Kangrail Dayaran, Jammu
6. M/s Kailash Pati Brick Kiln, New Bawa New Bawa Talab, Akhnoor Road, Jammu
7. M/s Devi Kiln, Diwaran, Jammu
8. M/s New Gurdial Brick kiln, Badyal Brahamana RS Pura
9. M/s Gurdial brick kiln, Badyal RS Pura
10. M/s Guru Teg Bhadur, Badyal Brahamana
11. M/s BD Gupta and sons, Sarore Kothey, Bishnah
12. M/s BD Gupta Industry, Sarore Kothey, Bishnah,
13. M/s Jandial Brick Kiln, Khairpur RS Pura
14. M/s Krishna Brick industry, Badyal Brahamana RS Pura
15. M/s Zamindara Brick Industries, Badyal Brahamana
16. M/s Abhi Brick kiln Gandu Chak Mandal Jammu

**Samba District:**

17. M/s New Jai Chichi Mata Brick kiln, Dabuj Kaka, Samba
18. M/s Mazdoor Kissan Brick kiln, Patil, Samba
19. M/s Nandi Brick Kiln, Rakh Barol, Samba
20. M/s Om Brick kiln, Trilokpur Samba
21. M/s Vaid Brick kiln, Rakh Barol Samba

24. Pursuant to order dated 21.05.2024, Member Secretary, JKPCC submitted a compliance report dated 17.08.2024 filed vide email dated 18.08.2024. He stated that on the recommendations made by Regional

Director, JKPCC, Jammu regarding levy of Environmental Compensation upon 21 defaulting brick kilns operating in Jammu and Samba districts, Technical Advisory Committee constituted by JKPCC for expert assessment and evaluation of Environmental Compensation recommended Environmental Compensation upon the defaulting brick kilns as under:

<b>S. No.</b>	<b>Name of the Unit</b>	<b>District</b>	<b>Environmental Compensation levied</b>
1)	<i>Smt. Kulwant Kour (Prop) M/s New Gurdyal Brick Kiln, Village Badyal Brahamana R.S. Pura</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
2)	<i>Sh. Surinder Singh (Prop) M/s Gurdial Brick Kiln, Village Badyal Brahamana R. S. Pura</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
3)	<i>Sh. Swaran Singh (Prop.) M/s Guru Teg Bhadur Brick Kiln, Village Badyal Brahamana R.S. Pura</i>	<i>Jammu</i>	<i>Rs.4,81,250/-</i>
4)	<i>Sh. Vinod Gupta (Prop) M/s B.D. Gupta and Co. Brick Kiln, Village Sarore Kothey Bishnah</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
5)	<i>Shri Vinod Gupta (Prop). M/s B. D. Gupta and Sons Brick Kiln, Village Sarore Kothey Bishnah,</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
6)	<i>Shri Rajinder Singh (Prop.) M/s Jandyal Brick Kiln, Village Khepur, R. S. Pura</i>	<i>Jammu</i>	<i>Rs. 3,68,750/-</i>
7)	<i>Shri Janak Raj (Prop). M/s Krishna Brick Kiln, Village Badyal Brahma, R.S. Pura</i>	<i>Jammu</i>	<i>Rs. 3,68,750/-</i>
8)	<i>Smt. Ravinder Kour (Prop.) M/s Zamindara Brick Kiln, Village Badyal Brahma, R.S. Pura</i>	<i>Jammu</i>	<i>Rs. 3,68,750/-</i>
9)	<i>Shri Balbeer Singh (Prop). M/s Ganesh Brick Kiln, Village Amb Gharota</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
10)	<i>Shri Angrez Singh (Prop.) M/s New Jagdambay Brick Kiln, Mahalpur Bathera</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
11)	<i>Shri Rattan Lal (Prop) M/s Jai Raja Mandlik Brick Kiln, Purkhoo Mishriwalla</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>

12)	<i>Shri Pawan Kumar (Prop.) M/s Abhi Brick Kiln, Village Gandu Chak Mandal</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
13)	<i>Shri Karan (Prop.) M/s Shiv Shakti Brick Kiln, Nagbani</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
14)	<i>Shri Pritam Singh (Prop.) M/s Kailashpati Brick Kiln, Village Bawa Talab Akhnoor Road</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
15)	<i>Shri Jeevan Nand Mahajan (Prop.) M/s Jai Kiln, Manyal Brahmana</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
16)	<i>M/s Shri Ganesh Brick Kiln Village Kangrail Dayaran</i>	<i>Jammu</i>	<i>Rs. 4,81,250/-</i>
17)	<i>Shri Om Parkash Guptas (Prop.) M/s Om Brick Kiln, Village Trilokpur Bandrali</i>	<i>Samba</i>	<i>Rs. 6,12,500/-</i>
18)	<i>Shri Surinder Gupta (Prop.) M/s Mazdoor Kissan Brick Kiln, Village Patti Morh</i>	<i>Samba</i>	<i>Rs. 5,00,000/-</i>
19)	<i>Shri Surinder Gupta (Prop.) M/s New Jai Chichi Mata Brick Kiln, Village Dabuj Kaka</i>	<i>Samba</i>	<i>Rs. 5,00,000/-</i>
20)	<i>Shri Satish Kumar (Prop.) M/s Nandi Brick Kiln, Village Rakh Baroi</i>	<i>Samba</i>	<i>Rs. 5,00,000/-</i>
21)	<i>Shri Ashok Gupta (Prop.) M/s Vaid Brick Kiln, Village Rakh Baroi</i>	<i>Samba</i>	<i>Rs. 5,00,000/-</i>

25. It is further said that JKPC had issued notices to 21 defaulting brick kilns vide letter dated 03.08.2024 to show cause as to why Environmental Compensation as proposed above be not levied upon them. Since none of the defaulting brick kiln submitted reply to show cause notices, final orders were passed on 17.08.2024 in respect of 21 default brick kilns finalizing Environmental Compensation as mentioned in show cause notice. Copies of final orders dated 17.08.2024 have been appended to compliance report as annexure 2 to 22.

26. It is further said that for verification of current status of implementation of directions issued by Tribunal on 14.07.2024, Regional Director JKPCC, Kashmir was required to conduct site inspections and provide current status. Vide letter dated 05.08.2024, Regional Director had informed that 134 brick kilns located in 3 districts namely; Budgam, Anantnag and Kulgam have started operations in violation of Tribunal's order as also closure order issued by JKPCC and break-up of brick kilns in 3 districts is given as under:-

<b>S. No.</b>	<b>Name of the District</b>	<b>Number of brick kiln operational</b>
1)	<i>Budgam</i>	101
2)	<i>Anantnag</i>	19
3)	<i>Kulgam</i>	14
	<b>Total</b>	<b>134</b>

27. Names of these 134 vehicles who have resumed operations in violation of closure orders and Tribunal's orders are also given as under:-

<b>S. No.</b>	<b>Name of the Brick Kiln</b>	<b>District</b>
	<b><i>Budgam District</i></b>	
1)	<i>Gem Brick Kiln Chattergam</i>	<i>Budgam</i>
2)	<i>Shan Brick Kiln Gudsathu</i>	<i>Budgam</i>
3)	<i>Bhat Brick Kiln Hushroo, Chadoora</i>	<i>Budgam</i>
4)	<i>Bismillah Brick Manufacture, Ichgam, Budgam</i>	<i>Budgam</i>
5)	<i>Rahat Brick Kiln, Chitroo, Dangerpora</i>	<i>Budgam</i>
6)	<i>New Alamdar Brick Kiln Gudsathu</i>	<i>Budgam</i>
7)	<i>Majid Traders Brick Kiln Panzan, Chadoora</i>	<i>Budgam</i>
8)	<i>New Dar Brick Kiln Razwan, Budgam</i>	<i>Budgam</i>
9)	<i>Sheikh-ul-Alam Brick Kiln, Kathir Gund, Chadoora</i>	<i>Budgam</i>
10)	<i>New Ruby Brick Kiln, Chattergam</i>	<i>Budgam</i>
11)	<i>Aijaz Brick Kiln Ichgam</i>	<i>Budgam</i>
12)	<i>Tariq Brick Kiln Parniv, Budgam</i>	<i>Budgam</i>

13)	<i>Friends Brick Kiln Wagar, Chadoora</i>	<i>Budgam</i>
14)	<i>New Amin Brick Kiln Devbagh, Panzan</i>	<i>Budgam</i>
15)	<i>Anwar Brick Kiln Name changed to Nazir Brick Kiln, Choon, Budgam</i>	<i>Budgam</i>
16)	<i>Shaan Brick Kiln, Kanir, Chadoora</i>	<i>Budgam</i>
17)	<i>Firdous Brick Kiln, Qazipora, Chadoora</i>	<i>Budgam</i>
18)	<i>M Co Brick Kiln Diffpora, Waterwani</i>	<i>Budgam</i>
19)	<i>Maqbool Brick Kiln Diffpora, Waterwani</i>	<i>Budgam</i>
20)	<i>Gulfam Brick Kiln Chandpora</i>	<i>Budgam</i>
21)	<i>Sofi Brick Kiln Chandpora</i>	<i>Budgam</i>
22)	<i>Zydaan Brick Kiln Dadina, Budgam</i>	<i>Budgam</i>
23)	<i>Friends Brick Kiln Charangam, Beerwah</i>	<i>Budgam</i>
24)	<i>Burhan Brick Kiln Waterwani, Budgam</i>	<i>Budgam</i>
25)	<i>Shah i Hamdan Brick Kiln Nandvanpora, Budgam</i>	<i>Budgam</i>
26)	<i>TATA Brick Kiln Labartal, Budgam</i>	<i>Budgam</i>
27)	<i>Shalimar Brick Kiln Paymus, Sangam</i>	<i>Budgam</i>
28)	<i>Manzoor Bricks KhadiporaHalqa, Nassrullahpora</i>	<i>Budgam</i>
29)	<i>Jehlum structures Ompora, Budgam</i>	<i>Budgam</i>
30)	<i>Kuwait Brick Kiln Summerbugh, Lasjan</i>	<i>Budgam</i>
31)	<i>Pushoo Brick Kiln Shoolipora</i>	<i>Budgam</i>
32)	<i>Mughal Brick Kiln Nasrullahpora, Waterwani</i>	<i>Budgam</i>
33)	<i>Ghulam Mohammad Malik Brick Kiln Summerbugh, Lasjan</i>	<i>Budgam</i>
34)	<i>Sheikh-ulAlam Brick Kiln Nandvanpora, Budgam</i>	<i>Budgam</i>
35)	<i>Bismillah Brick Kiln PoonchGund</i>	<i>Budgam</i>
36)	<i>M/s Irfan Brick Kiln, Ichkot, Ichgam Budgam</i>	<i>Budgam</i>
37)	<i>M/s Gousia Brick Kiln, Chitroo Gudsathua - Budgam</i>	<i>Budgam</i>
38)	<i>M/s Chinar Brick Kiln, Dooniwari Chattergam Budgam</i>	<i>Budgam</i>
39)	<i>M/s New Royal Brick Kiln Aalipora, Chadoora- Budgam</i>	<i>Budgam</i>
40)	<i>M/s Tariq Brick Kiln, KulbughWagarBudgam</i>	<i>Budgam</i>
41)	<i>M/s Highland Brick Kiln, Gopalsafe-Budgam</i>	<i>Budgam</i>
42)	<i>M/sMohammad YousufWani Brick Kiln, Ichgam- Budgam</i>	<i>Budgam</i>
43)	<i>M/s Kohinoor Brick Kiln, Yarikalan, Chadoora</i>	<i>Budgam</i>
44)	<i>M/s Samco Brick Kiln, Gudsathu Budgam</i>	<i>Budgam</i>
45)	<i>M/s Mohammad Amin Brick kiln, Heewader Budgam</i>	<i>Budgam</i>
46)	<i>M/s Nagrad Brick Kiln, NowbaghBudgam</i>	<i>Budgam</i>
47)	<i>M/s Al-Mehdi Brick Kiln Chattergam-Budgam</i>	<i>Budgam</i>
48)	<i>M/sNew Arfat Brick Kiln, Quenjipora Budgam</i>	<i>Budgam</i>
49)	<i>M/s Dilber Brick Kiln Noubugh Budgam</i>	<i>Budgam</i>
50)	<i>M/s Nath Brick Kiln, Chattergam Budgam</i>	<i>Budgam</i>
51)	<i>M/s Imperial Brick Kiln, Gariend Budgam</i>	<i>Budgam</i>

52)	<i>M/s Chinar Brick Kiln, Palter, Budgam</i>	<i>Budgam</i>
53)	<i>M/s Paris Brick Kiln, Parisabad, Budgam</i>	<i>Budgam</i>
54)	<i>M/s Bismillah Brick kiln, Parisabad-Budgam</i>	<i>Budgam</i>
55)	<i>M/s Bloore Brick Kiln Parisabad Budgam</i>	<i>Budgam</i>
56)	<i>M/s Ubiad Brick Kiln, Rakshalina, Budgam</i>	<i>Budgam</i>
57)	<i>M/s United Brick Kiln Utligam, Budgam</i>	<i>Budgam</i>
58)	<i>M/s Royal Brick Kiln, Chack-i-Deewan Lakhmin Despora, Beerwah Budgam</i>	<i>Budgam</i>
59)	<i>M/s Dar Brick Kiln, Chattergam, Budgam</i>	<i>Budgam</i>
60)	<i>M/s Bismillah Brick kiln, Rakshalina-Budgam</i>	<i>Budgam</i>
61)	<i>M/s Aqsa Brick Kiln, Labbertal Budgam</i>	<i>Budgam</i>
62)	<i>M/s New Bishmillah Brick Choice, Parisabad-Budgam</i>	<i>Budgam</i>
63)	<i>M/s Shah and Shah Brick Kiln, Wahiabpora Budgam</i>	<i>Budgam</i>
64)	<i>M/s Hill Brick Kiln Wahabpora Budgam</i>	<i>Budgam</i>
65)	<i>M/s Sayara Brick Kiln, Gariend-Budgam</i>	<i>Budgam</i>
66)	<i>M/s Azad Brick Kiln, Gariend-Budgam</i>	<i>Budgam</i>
67)	<i>M/s Mir Brick Kiln, Dadina Budgam</i>	<i>Budgam</i>
68)	<i>M/s Rasool Mir Brick Kiln Punch Gund Budgam</i>	<i>Budgam</i>
69)	<i>M/s Dar and Dar Brick Kiln Batpora Wader Budgam</i>	<i>Budgam</i>
70)	<i>M/s Iqbal Brick kiln (Now Alamdar Brick Kiln) Behrampora, Chadoora Budgam</i>	<i>Budgam</i>
71)	<i>M/s Madoo Brick Kiln Rakshalina Budgam</i>	<i>Budgam</i>
72)	<i>M/s Zaffron Brick Kiln, Labbertal Budgam</i>	<i>Budgam</i>
73)	<i>M/s Qiyam Brick Kiln Bapat Beerwa Budgam</i>	<i>Budgam</i>
74)	<i>M/s Hydrop Brick Kiln, Muilsula, Beerwah Budgam</i>	<i>Budgam</i>
75)	<i>M/s Kohinoor Brick Kiln, Lasjan Budgam</i>	<i>Budgam</i>
76)	<i>M/s Golden Brick Kiln, Bundgam Budgam</i>	<i>Budgam</i>
77)	<i>M/s Habib Brick Kiln Seerbagh Lasjan Budgam</i>	<i>Budgam</i>
78)	<i>M/s High Land Brick Kiln, Gopalsafe-Budgam</i>	<i>Budgam</i>
79)	<i>M/s Noor Brick Kiln Dedji Malikgund Budgam</i>	<i>Budgam</i>
80)	<i>M/s Alamdar Brick Kiln Nowbugh Budgam</i>	<i>Budgam</i>
81)	<i>M/s Shaheen Brick Kiln Bumhama Beerwah Budgam</i>	<i>Budgam</i>
82)	<i>M/s Alamdar Brick Kiln, Saratpora Budgam</i>	<i>Budgam</i>
83)	<i>M/s Aadil Brick Kiln, Mulshulla Beerwah Budgam</i>	<i>Budgam</i>
84)	<i>M/s Max Brick Kiln Noubugh Chadoora Budgam</i>	<i>Budgam</i>
85)	<i>M/s Koka Brick Kiln, Kultreh Budgam</i>	<i>Budgam</i>
86)	<i>M/s Brick No. 5H Behrampora Chadoora Budgam</i>	<i>Budgam</i>
87)	<i>M/s Jehlum Brick Kiln, Behrampora Chadoora Budgam.</i>	<i>Budgam</i>
88)	<i>M/s Brick No. 37D Kultreh Budgam</i>	<i>Budgam</i>

89)	<i>M/s Mushtaq Brick Kiln, Mamgund, Beerwah Budgam</i>	<i>Budgam</i>
90)	<i>M/s Brick No. 911 Brick Kiln, Bagh-i-Hyder, KralCheck, Budgam</i>	<i>Budgam</i>
91)	<i>M/s Valley Brick Kiln, Nigloo-Beerwah, Budgam</i>	<i>Budgam</i>
92)	<i>M/s Max Brick Kiln, Bupput Beewah Budgam</i>	<i>Budgam</i>
93)	<i>M/s Mehak Brick Kiln, Seerbagh Rakshalina Budgam</i>	<i>Budgam</i>
94)	<i>Shahi Hamdan Brick Kiln Baghi Shakoor Shah Budgam</i>	<i>Budgam</i>
95)	<i>M/s Kashmir Brick Kiln, Mamgund, Beerwah Budgam</i>	<i>Budgam</i>
96)	<i>M/s Muslim Brick Kiln, Parisabad Budgam</i>	<i>Budgam</i>
97)	<i>M/s Bismillah Brick Kiln, Harda Batapora, Budgam</i>	<i>Budgam</i>
98)	<i>M/s Sayar Brick Kiln, Surenhall Budgam</i>	<i>Budgam</i>
99)	<i>M/s Wani Brick Kiln, Bunhama, Beerwah Budgam</i>	<i>Budgam</i>
100)	<i>M/s Syed Mussa Brick Kiln, Basipora Parisabad Budgam</i>	<i>Budgam</i>
101)	<i>M/s Fayaz Ahmad Shagood Brick Kiln, Laberta Budgam</i>	<i>Budgam</i>
<b>District Anantnag</b>		
1)	<i>Prime Brick Kiln Damjan Vessu</i>	<i>Anantnag</i>
2)	<i>Sun Brick Kiln Drenin Dawlatabad</i>	<i>Anantnag</i>
3)	<i>DBR Brick Kiln Sangdan</i>	<i>Anantnag</i>
4)	<i>Shabir Brick Kiln (Now DBZ) Katchpora</i>	<i>Anantnag</i>
5)	<i>Chinar Brick Kiln Kulgad Achabal</i>	<i>Anantnag</i>
6)	<i>Dar Brick Kiln (DBF) Shamshipora Mattan</i>	<i>Anantnag</i>
7)	<i>Hamdard Brick Kiln Hajipora Donipawa</i>	<i>Anantnag</i>
8)	<i>Jannat Brick Kiln Lalan Ganoor Anantnag</i>	<i>Anantnag</i>
9)	<i>Shaban Brick Kiln Imoh Check Anantnag</i>	<i>Anantnag</i>
10)	<i>Wani Brick Kiln Kulgad Achabal</i>	<i>Anantnag</i>
11)	<i>Gareeb Nawaz Brick Kiln Breenti Anantnag</i>	<i>Anantnag</i>
12)	<i>Shahi Hamdan Brick Kiln Breenti Anantnag</i>	<i>Anantnag</i>
13)	<i>DBZ Brick Kiln Aang Matipora Anantnag</i>	<i>Anantnag</i>
14)	<i>Rayaz Ahmad (Now RR) Brick Kiln Lalan Near Railway Line Ang</i>	<i>Anantnag</i>
15)	<i>Evergreen Brick Kiln (707) Nussu Badragund</i>	<i>Anantnag</i>
16)	<i>Imran Brick Kiln Imoh Shelipora</i>	<i>Anantnag</i>
17)	<i>M/S Abbas Brick Kiln, Brakpora Bulbul Nowgam Anantnag</i>	<i>Anantnag</i>
18)	<i>M/S Fayaz Ahmad Brick Kiln at Kachpora Anantnag</i>	<i>Anantnag</i>

19)	<i>M/s Imran Brick Kiln at Shehlipora Achabal Anantnag</i>	<i>Anantnag</i>
<b>District Kulgam</b>		
1)	<i>Gousia (Max) Brick kiln, Baihama</i>	<i>Kulgam</i>
2)	<i>Masood &amp; Co Brick Kiln, 515 Kilam</i>	<i>Kulgam</i>
3)	<i>Veshow (D.M). Brick Kiln, Kilam</i>	<i>Kulgam</i>
4)	<i>New Zum Zum Brick Kiln, (511) Baihama</i>	<i>Kulgam</i>
5)	<i>Dar Brick Kiln Bon Devser (313) old name: DBZ Bon Devser</i>	<i>Kulgam</i>
6)	<i>K2 Brick Kiln, Hablish</i>	<i>Kulgam</i>
7)	<i>CM Brick Kiln, Adigam,</i>	<i>Kulgam</i>
8)	<i>FM Brick Klin, Kilam</i>	<i>Kulgam</i>
9)	<i>Chand Brick Kiln 70-B, Kilam</i>	<i>Kulgam</i>
10)	<i>Towheed Brick kiln (G.S.T), Hablish</i>	<i>Kulgam</i>
11)	<i>Taj Brick Kiln, Mandhole</i>	<i>Kulgam</i>
12)	<i>Mohammad Amin Rather (70-R), Mandhole</i>	<i>Kulgam</i>
13)	<i>T.R. Brick Kiln, Nawa Bonigam (K11)</i>	<i>Kulgam</i>
14)	<i>Valley Brick Kiln, Palpora, Kulgam</i>	<i>Kulgam</i>

28. Details of the above defaulting brick kilns who have resumed operations without valid consent and in violation of closure orders have been shared with Divisional Commissioner, Kashmir vide JKPCC DO letter dated 06.08.2024 with the request to ensure enforcement of closure orders of JKPCC and directions of Tribunal. Regional Director, JKPCC Kashmir and also Divisional Officers were also directed to file complaints against defaulting brick kilns with the concerned Magistrates having jurisdiction in the matter under provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. Till submission of the report, it is said that 20 such complaints were filed with respective Courts and with respect to others, steps are being taken.

29. On 23.08.2024 when matter was taken up, Sh. Vishal Goel, Advocate had appeared on behalf of respondents 5 to 25 and sought time to file response which was granted. JKPCC was also directed to provide

status of imposition of Environmental Compensation, etc. and verification of current status by submitting a report.

30. No reply has been filed on behalf of respondent 5 to 25 till date. However, compliance report dated 30.09.2024 has been filed by Member Secretary, JKPC which states that some brick kiln owners have approached J&K and Ladakh High Court by filing Writ Petitions wherein various orders have been passed and a detailed chart given in this respect regarding 17 brick kiln units is as under:-

<b>S. No.</b>	<b>Name of the Brick Kiln</b>	<b>Writ Petition No. along with title of the case</b>	<b>Interim directions of the Hon'ble High Court</b>	<b>Annexures</b>
1.	M/s Jai Raja Mandlik Brick Kiln, Mishriwala, Jammu.	WP (c) No.394/2024	<u>Order dated 27-05-2024</u>  <b>"In the meanwhile, in case, petitioners file the representation, the same shall be considered in accordance with the provisions of law."</b>	1
2.	M/s New Jagdambey Brick Industry Malpur Bathera, Jammu.	WP (c) No.1377/2024	<u>Order dated 03-07-2024.</u>  <b>"In view of the limited nature of controversy involved and the relief sought by the petitioner, the present petition is disposed of with a direction to the respondents to treat the present writ petition as a representation on behalf of the petitioner and take a call thereon strictly in accordance with aforesaid notification dated 15.12.2023 within a period of six weeks from the date copy of this petition along with documents annexed therewith are made available".</b>	2

3.	M/s Shiv Shakti Brick Kiln, Nagbani Jammu.	WP (c) No. 394/2024	<u>Order dated 27-05-2024</u>  <b>"In the meanwhile, in case, petitioners file the representation, the same shall be considered in accordance with the provisions of law."</b>	3
4.	M/s Jai Kiln,	WP (c) No.1138/2024	<u>Order dated 22-05-2024</u>  <b>"Meanwhile, the respondents are directed to consider the renewal of petitioner's Pollution Control Certificate at least up to 23-02-2025 without insisting upon conversion of its brick kiln to Zig Zag Technology or Vertical Shaft Technology or Piped Natural Gas. Till such time the decision is taken by the respondents non the representation of the petitioner, no coercive measure shall be taken against the petitioners"</b>	4
5.	M/s Sri Ganesh Kiln, Kangrail Dayaran, Jammu	WP (c) No.1114/2024	<u>Order dated 20-05-2025</u>  <b>"Meanwhile, subject to objections and till next date before the Bench, it is ordered that in case a representation has been made by the petitioner to the respondents, the same shall be disposed of by them and tilt the representation of the petitioner is considered and decided, the respondents shall not take any coercive measures against the petitioner. Alteration/modification on laying motion".</b>	5
6.	M/s Kaitash pati Brick Kiln, New Bawa Tatab, Jammu.	WP (c) No.1375/2024	<u>Order dated 07-06-2024</u>  <b>"In the meantime, the respondents are directed to consider the renewal of last consent to operate of the petitioner without insisting upon the conversion to the prescribed technology and the unit of the petitioner shall not be subjected to any forced closure. This interim direction is, however, subject to objections from the other side".</b>	6

7.	<i>M/s New Gurdyal Brick Kiln, Badyal Brahmana, R.S Pura, Jammu.</i>	WP (c) No.1067/2024	<u>Order dated 15-05-2024</u>  <b>"In the meanwhile, subject to objections from the other side and till next date of hearing before the Bench, it is ordered that in case a representation has been made by the petitioners, the same shall be disposed of by them and till the representation of the petition is considered and decided, the respondents shall not take any coercive measures against the petitioners".</b>	7
8.	<i>M/s Gurdiat Brick Kiln, Badyat Brahmana, R.S Pura Jammu.</i>	WP (c) No.1067/2024	<u>Order dated 15-05-2024</u>  <b>"In the meanwhile, subject to objections from the other side and till next date of hearing before the Bench, it is ordered that in case a representation has been made by the petitioners, the same shall be disposed of by them and till the representation of the petition is considered and decided, the respondents shall not take any coercive measures against the petitioners".</b>	8
9.	<i>M/s B D Gupta and sons, Sarore Kothey, Bishnah, Jammu.</i>	WP (c) No.394/2024	<u>Order dated 27-05-2024</u>  <b>"In the meanwhile, in case, petitioners file the representation, the same shall be considered in accordance with the provisions of law."</b>	9
10.	<i>M/s B D Gupta &amp; Co., Sarore Kothey, Bishnah, Jammu.</i>	WP (c) No.1115/2024	<u>Order dated 20-05-2024</u>  <b>"Meanwhile, the respondents are directed to consider the renewal of petitioner's pollution Control Certificate at least up to 23-02-2025 without insisting upon conversion of its brick kiln to zig zag technology or Vertical Shaft Technology or Piped Natural Gas. Till such time the decision is taken by the respondents on the representation of the petitioner, no coercive measure shall be taken against the petitioner.</b>	10

			<b>Alteration/modification on laying motion."</b>	
11.	<i>M/s Jandial Brick Kiln, Khairpur, R.S Pura, Jammu.</i>	WP (c) No.1067/2024	<u>Order dated 15-05-2024</u>  <b>"In the meanwhile, subject to objections from the other side and till next date of hearing before the Bench, it is ordered that in case a representation has been made by the petitioners, the same shall be disposed of by them and till the representation of the petition is considered and decided, the respondents shall not take any coercive measures against the petitioners."</b>	11
12.	<i>M/s Krishna Brick Industry, Badyat Brahmana, R.S. Pura, Jammu.</i>	WP (c) No.1067/2024	<u>Order dated 15-05-2024</u>  <b>"In the meanwhile, subject to objections from the other side and till next date of hearing before the Bench, it is ordered that in case a representation has been made by the petitioners, the same shall be disposed of by them and till the representation of the Petition is considered and decided, the respondents shall not take any coercive measures against the petitioners"</b>	12
13.	<i>M/s Zamindara Brick Industries, Badyat Brahmana, R.S Pura, Jammu.</i>	WP (c) No.1161/2024	<u>Order dated 24-05-2024</u>  <b>"In the meanwhile, subject to objections from the other side and till next date of hearing before the Bench, it is ordered that in case a representation has been made by the petitioner, the same shall be disposed of by them and till the representation of the petitioner is considered and decided, the respondents shall not take any coercive measure against the Petitioner."</b>	13

14.	M/s Abhi Brick Kiln, Gandu Chak, Mandal, Jammu.	WP (c) No.1170/2024	<u>Order dated 27-05-2024</u>  <b>"In view of the submission made by learned counsel for the respondents, this petition shall stand disposed of. The respondents to proceed strictly in accordance with the said notification."</b>	14
15.	M/s Mazdoor Kissan Brick Kiln, Patti, Samba.	WP (c) No.892/2024	<u>Order dated 24-04-2024</u>  <b>"Meanwhile, the respondents are directed to consider the renewal of petitioner's Pollution Control Certificate at least up to 23.02.2025 without insisting upon conversion of its brick kiln to Zig Zag Technology or Vertical Shaft Technology or Piped Natural Gas. Till such time the decision is taken by the respondents on the representation of the petitioner, no coercive measure shall be taken against the petitioner".</b>	15
16	M/s Om Brick Kiln, Trilokpur, Samba.	WP (c) No.1139/2024	<u>Order dated 22-05-2024</u>  <b>"Meanwhile, the respondents are directed to consider the renewal of petitioner's Pollution Control Certificate at least up to 23.02.2025 without insisting upon conversion of its brick kiln to Zig Zag Technology or Vertical Shaft Technology or Piped Natural Gas. Till such time the decision is taken by the respondents on the representation of the petitioner, no coercive measure shall be taken against the petitioners".</b>	16
17.	M/s Vaid Brick Kiln, Rakh Baroi, Samba	WP (c) No.1139/2024	<u>Order dated 22-05-2024</u>  <b>"Meanwhile, the respondents are directed to consider the renewal of petitioner's Pollution Control Certificate at least up to 23.02.2025 without insisting upon conversion of its brick kiln to Zig Zag Technology or Vertical Shaft Technology or Piped Natural Gas. Till such time the decision is taken by the respondents on the representation of the</b>	17

			<b>petitioner, no coercive measure shall be taken against the petitioners'.</b>	
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31. It is said that in respect of 4 brick kiln units, no orders have been received from the High Court and details of these brick kiln units are as under:-

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1. *M/s Devi kiln, Dayaran, Jammu.*
  2. *M/s Guru Teg Bhadur, Badyal Brahmana, Jammu.*
  3. *M/s New Jai Chichi Mata Brick Kiln, Dabuj Kaka, Samba.*
  4. *M/s Nandi Brick Kiln, Rakh Baroi, Samba.”*

32. It is further said that against imposition of Environmental Compensation upon 21 brick kilns, 5 have filed Writ Petition in the High Court of Jammu, Kashmir and Ladakh under the challenging Environmental Competition wherein interim orders have been passed. Details of such orders are given as under:-

<i>S.No.</i>	<i>Name of the Brick Kiln</i>	<i>Writ Petition Number</i>	<i>Interim directions of the Hon'ble High Court alongwith date</i>	<i>Annexures</i>
1.	<i>M/s Krishna Brick Industry, Badyal Brahmana, R.S. Pura, Jammu.</i>	<i>WP (c) No.2295/2024</i>	<i>Order dated 25-09-2024</i>  <i>"Meanwhile, subject to objections from the other side and till next date of hearing before the Bench, the deposit of environmental compensation amounting to Rs.3,68,750/-(Rupees Three Lakh Sixty Eight Thousand Seven Hundred</i>	<b>18</b>
2.	<i>M/s Gurdial Brick Kiln, Badyal Brahmana, R.S. Pura Jammu.</i>	<i>WP (c) No.2295/2024</i>	<i>the deposit of environmental compensation amounting to Rs.3,68,750/-(Rupees Three Lakh Sixty Eight Thousand Seven Hundred</i>	

3.	M/s New Gurdial Brick Kiln, Badyal Brahmna, Pura, Jammu.	WP (c) No.2295/2024	<b>Fifty only) by petitioner No. 1, Rs.4,81,250/- (Rupees Four Lakh Eighty One thousand Two Hundred Fifty only) and Rs.4,81,250/-(Rupees Four Lakh Eight One Thousand Two Hundred Fifty only ) by petitioner No.3 in terms of Order Nos. 05-JKPCC of 2024, 07-JKPCC of 2024 and 04-JKPCC of 2024 dated 17.08.2024 shall stay."</b>	
4.	M/s Om Brick Kiln, Tritokpur, Samba	WP (c) No.2309/2024	<u>Order dated 27-09-2024</u> <b>"Meanwhile, the respondents are directed consider the renewal of petitioners' Pollution Control Certificate at least up to 23.02.2025 without insisting upon conversion of its brick kiln to Zig Zag Technology or Vertical Shaft Technology or Piped Natural Gas, until the decision is taken by the respondents on the representation of the petitioners, no coercive measures shall be taken against the petitioners".</b>	<b>19</b>
5.	M/s Vaid Brick Kiln, Rakh Baroi, Samba	WP (c) No.2309/2024	<b>"Meanwhile, the respondents are directed consider the renewal of petitioners' Pollution Control Certificate at least up to 23.02.2025 without insisting upon conversion of its brick kiln to Zig Zag Technology or Vertical Shaft Technology or Piped Natural Gas, until the decision is taken by the respondents on the representation of the petitioners, no coercive measures shall be taken against the petitioners".</b>	

33. Today none has appeared on behalf of respondent 5 to 25.

34. Member Secretary, JKPC who is present in virtual mode has stated that in cases wherein interim protection has been provided by High Court it has to wait for final orders to be passed by High Court and in other matters, steps are being taken for enforcement of closure orders already passed, if any, and if not, by taking steps for passing further orders and for realization of Environmental Compensation and also to ensure compliance of the closure orders by requesting Deputy Commissioner concerned by issuing directions.

35. In this backdrop we find that no useful purpose would not be served by keeping this matter pending. Hence, we propose to dispose this Original Application by issuing following directions:-

- i. In respect of 21 brick kilns which are impleaded as respondents 5 to 25 where final orders have been passed by High court and thereafter JKPCC has also complied with directions issued by High court, further steps in accordance with law shall be taken to enforce environmental laws against concerned brick kiln units.
- ii. In respect of brick kiln units wherein no Writ Petition has been filed in High court and/ no interim order has been passed, JKPCC shall proceed to take steps for enforcement of environmental laws against such brick kilns and ensure that such brick kilns are not allowed to operate without compliance with environmental laws.
- iii. In respect of 134 brick kiln units in Kashmir which have resumed operations despite closure orders, we direct concerned Deputy Commissioner to ensure compliance of closure orders by taking all requisite steps in accordance with law, in consultation and coordination of JKPCC, and submit a compliance report within two months to Registrar General of this Tribunal.

36. We make it clear that if in any of the above matters, any matter has been filed in High Court and there is an order otherwise, the same shall prevail the above directions issued by this Tribunal and in such matters High Court's order shall govern those cases.

37. With regard to compliance of directions contained in i and ii above, Member Secretary, JKPCC shall also file a compliance report by 15.01.2025.

38. Registrar General, if finds that any further order is required, shall place the matter before Bench concerned.

39. With the above direction, Original Application is disposed of.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

October 15, 2024  
Original Application No. 594/2022  
AB